



കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 നവംബർ 7 7th November 2017	നമ്പർ No. } 44
		1193 തുലാം 22 22nd Thulam 1193	
		1939 കാർത്തികം 16 16th Karthika 1939	

PART III

Stores Purchase

Agriculture Development & Farmers' Welfare Department

ദർഘാസ് പരസ്യം

നമ്പർ റി.ബി. 60/2017. 2017 ഒക്ടോബർ 24.

ഇടുക്കി ജില്ലയിലെ തൊടുപുഴ ബ്ലോക്ക് പഞ്ചായത്ത് 2017-18 വർഷം നടപ്പാക്കുന്ന ജനകീയാസൂത്രണ പദ്ധതിയുടെ ഭാഗമായി പഴവർഗ്ഗ തൈകളുടെ വിതരണത്തിനായി ഗുണമേന്മയുള്ള തൈകൾ നൽകുവാൻ താല്പര്യമുള്ള സർക്കാർ അംഗീകൃത നഴ്സറികളിൽ നിന്നും മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— 4,95,000.

നിരതദ്രവ്യം— 5,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില— 400 + 12% ജി.എസ്.ടി.

ടെണ്ടർ ഫോറം വിതരണം ചെയ്യുന്ന അവസാന ദിവസവും സമയവും—13-11-2017, 3 മണി.

ടെണ്ടർ ഫോറം സ്വീകരിക്കുന്ന അവസാന ദിവസവും സമയവും—14-11-2017, 3 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 4 മണി.

Gaz. No. 44/2017/DTP (Stores Purchase).

ആവശ്യമുള്ള ഫലവൃക്ഷ തൈകളുടെ ഇനം

1. റംബട്ടാൻ-ബഡ്ഡ് (കുറഞ്ഞത് രണ്ട് വർഷം പ്രായമുള്ളത്)
2. പ്ളാവ് (ഗ്രാഫ്റ്റ് ചെയ്തവടക്കം)
3. മങ്കോസ്സിൻ
4. സപ്പോർട്ട് (ഗ്രാഫ്റ്റ്)
5. പപ്പായ (ഹൈബ്രിഡ് ഇനം)
6. മുളച്ചാത്ത

നിബന്ധനകളും വ്യവസ്ഥകളും

1. കാർഷിക വികസന കർഷക ക്ഷേമ വകുപ്പിന്റെയോ, സംസ്ഥാന ഹോർട്ടി കൾച്ചർ മിഷന്റെയോ അംഗീകാരമുള്ള നഴ്സറികളിൽ നിന്നു മാത്രമേ ടെണ്ടർ സ്വീകരിക്കുകയുള്ളൂ. അംഗീകാരത്തിന്റെ സാക്ഷ്യപത്രം ടെണ്ടർ വാങ്ങുന്ന സമയത്ത് ഹാജരാക്കേണ്ടതാണ്.
2. ദർഘാസിൽ ഓരോ തൈക്കുള്ള നിരക്കുകളാണ് രേഖപ്പെടുത്തേണ്ടത്.

3. ദർഘാസുകൾ അപ്പോൾ ഹാജരാകുന്ന ടെണ്ടർകാരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതും ഓരോ തൈ ഇനങ്ങൾക്കും ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തിയ ടെണ്ടർ തൊടുപുഴ ബ്ലോക്ക് പഞ്ചായത്ത് കമ്മിറ്റിയുടെ അംഗീകാരത്തിന് വിധേയമായി താൽക്കാലികമായി ഉറപ്പിക്കുന്നതാണ്. കൂടാതെ തൊടുപുഴ ബ്ലോക്ക് പഞ്ചായത്ത് കമ്മിറ്റി നിർദ്ദേശിക്കുന്ന ഒരു സാങ്കേതിക കമ്മിറ്റി നഴ്സറിയിലെ തൈകളുടെ ഗുണമേന്മ പരിശോധിച്ച് ഉറപ്പാക്കിയതിനുശേഷമായിരിക്കും ടെണ്ടറുകൾ ഉറപ്പിക്കുന്നത്.
4. ടെണ്ടർ ഉറപ്പിക്കുന്നപക്ഷം തൈകൾ തൊടുപുഴ ബ്ലോക്ക് പരിധിയിലെ ഇടവെട്ടി, കരികുന്നം, കുമാരമംഗലം, മണക്കാട്, മുട്ടം, പുറപ്പുഴ എന്നീ കൃഷിഭവനുകളിൽ എത്തിച്ചു നൽകേണ്ടതാണ്.
5. തൊടുപുഴ കൃഷി അസിസ്റ്റന്റ് ഡയറക്ടറുടെ പേരിൽ തൊടുപുഴയിലെ ഏതെങ്കിലും ദേശസാത്കൃത ബാങ്കിൽ മാത്രമേ വിധം ` 5,000-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റ് നിരതദ്രവ്യമായി ടെണ്ടറിനോടൊപ്പം ഹാജരാക്കേണ്ടതാണ്.
6. ` 200 വിലയുള്ള മുദ്രപ്പത്രത്തിൽ പ്രാഥമിക ഉടമ്പടി ടെണ്ടറിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്.
7. ടെണ്ടർ നിർദ്ദിഷ്ട ഫോറത്തിൽ മുദ്രവച്ച കവറിൽ അടക്കംചെയ്ത്, കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും പഴവർഗ്ഗ തൈകളുടെ വിതരണം എന്നും രേഖപ്പെടുത്തേണ്ടതാണ്.
8. ഏതെങ്കിലും കാരണവശാൽ ടെണ്ടർ തുറക്കുന്ന ദിവസം പൊതു അവധിയായി പ്രഖ്യാപിച്ചാൽ അടുത്ത പ്രവൃത്തി ദിവസം അതേ സമയം ടെണ്ടർ സ്വീകരിക്കുന്നതും തുറക്കുന്നതുമായിരിക്കും.
9. ദർഘാസുകൾ കാരണം കൂടാതെ നിരസിക്കുന്നതിനോ മാറ്റിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം തൊടുപുഴ ബ്ലോക്ക് പഞ്ചായത്ത് കമ്മിറ്റിയിൽ നിക്ഷിപ്തമായിരിക്കും.
10. ടെണ്ടർ ഫോറങ്ങൾ തൊടുപുഴ കൃഷി അസിസ്റ്റന്റ് ഡയറക്ടർ ഓഫീസിൽനിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.
11. ദർഘാസ് അംഗീകരിച്ചു കഴിഞ്ഞാൽ പത്തു ദിവസത്തിനകം ` 250-ന്റെ മുദ്രപ്പത്രത്തിൽ നിർദ്ദിഷ്ട വ്യവസ്ഥകൾ ഉൾപ്പെടുത്തിയ കരാർ ദർഘാസുകാരൻ ഒപ്പിട്ട് സമർപ്പിക്കേണ്ടതും ജാമ്യ നിക്ഷേപമായി അടങ്കൽ തുകയുടെ 5% തൊടുപുഴ കൃഷി അസിസ്റ്റന്റ് ഡയറക്ടറുടെ പേരിൽ ബാങ്ക് ഡ്രാഫ്റ്റായി നൽകേണ്ടതുമാണ്.
12. ഫലവ്യക്ഷതൈകളുടെ ആവശ്യാനുസരണവും ഫണ്ടിന്റെ ലഭ്യതയും അനുസരിച്ച് അടങ്കൽ തുകയിൽ മാറ്റം ഉണ്ടാകാവുന്നതാണ്.
13. ദർഘാസ് നടപടികളുമായി ബന്ധപ്പെട്ട കേരള സർക്കാരിന്റെ എല്ലാ നിബന്ധനകളും വ്യവസ്ഥകളും ഇതിനും ബാധകമാണ്.

കൃഷി അസിസ്റ്റന്റ് ഡയറക്ടർ (ഒപ്പ്)
 ഓഫീസ്, തൊടുപുഴ. കൃഷി അസിസ്റ്റന്റ് ഡയറക്ടർ.

State Biocontrol Laboratory, Mannuthy
 Thrissur-680 651 Ph: 0487 2374605
 Email:sbclgov@gmail.com

Notice inviting e-tender for the supply of Electrical & Electronic Items

No. SBCL120/2017-18. 21st October 2017.

e-Tenders in two cover system are invited from competent dealers for the supply of Electrical & Electronic Items under the scheme Modernization of Departmental Labs 2017-18 at State Biocontrol Laboratory, Mannuthy, Thrissur-680 651, Phone-0487 2374605.

The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>.

Tender ID—2017_AGR1_16085_1

Tender No. with PAC—SBCL120/E-T/F/2017-18 dated 20-10-2017—` 5.40 Lakhs

Document sale start date—21-10-2017, 6 p. m.

Document sale end date—10-11-2017, 5 p. m

Bid Submission start date—21-10-2017, 6 p. m

Last date & time of receipt of e-Tender—10-11-2017, 5 p. m.

Date & Time of opening of e-Tender :

Technical Bid—16-11-2017, 11 a. m

Financial Bid—17-11-2017, 11 a. m

Cost of e-tender (online submission)—` 1,080 + VAT @ 5 % (` 54) (` 1,134)

Date up to which the rates are to remain firm for acceptance—31-3-2018.

E.M.D—1 % of PAC in online payment.

Security Deposit—5 % of total contract amount inclusive of E. M. D.

Period of Supply—Within 15 days of receipt of supply order.

(Sd.)

Deputy Director of Agriculture.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ 1-B2/409/2016-17/MAGAZINE/GCK.

2017 ഒക്ടോബർ 10.

കാര്യവട്ടം ഗവൺമെന്റ് കോളേജിൽ 2016-17 വർഷത്തിൽ മാഗസിൻ അച്ചടിക്കുന്നതിനും, പ്രസിദ്ധീകരിക്കുന്നതിനും മുദ്രവച്ച പുരിപ്പിച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

മുഖവില—` 1,65,000 (എല്ലാ നികുതികളും ഉൾപ്പെടെ).

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, കാര്യവട്ടം എന്ന വിലാസത്തിൽ 10-11-2017-ന് 2 മണിയ്ക്കകം ലഭിക്കത്തക്കവിധം സമർപ്പിക്കേണ്ടതാണ്. കവറിനുമുകളിൽ മാഗസിൻ അച്ചടിക്കുന്നതിനും, പ്രസിദ്ധീകരിക്കുന്നതിനും ഉള്ള ദർഘാസ് 1/B2/409/2016-17/MAGAZINE/GCK എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്. 2 മണിക്ക് ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ അന്നേ ദിവസം 3 മണിയ്ക്ക് അപ്പോൾ സന്നിഹിതരായിരിക്കുന്ന ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറവും മറ്റു അനുബന്ധ രേഖകളും കോളേജ് ഓഫീസിൽ നിന്നും 10-11-2017 വരെ പ്രവൃത്തി ദിവസങ്ങളിൽ രാവിലെ 10.30 മുതൽ ഒരു മണിവരെ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ` 448 (12% ജി.എസ്.റ്റി. ഉൾപ്പെടെ). ഒരിക്കൽ ദർഘാസ് ഫോറത്തിന് നൽകിയ വില യാതൊരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല.

ചെക്ക്, ഡി.ഡി., സ്റ്റാമ്പ് എന്നിവ ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.

ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ദർഘാസിന്റെ 1% (മിനിമം ` 1,650-ൽ കുറയാൻ പാടില്ല) തുക EMD ആയി നൽകേണ്ടതാണ്. EMD തുക DD ആയി സമർപ്പിക്കേണ്ടതാണ്.

ഏറ്റവും കുറഞ്ഞ നിരക്ക് രേഖപ്പെടുത്തുന്ന സ്ഥാപനങ്ങൾക്ക് ടി സ്ഥാപനങ്ങൾ നൽകുന്ന സാധനത്തിന്റെ ഗുണമേന്മയും, സ്ഥാപനത്തിന്റെ ആസ്തിയും ഈ മേഖലയിലുള്ള പ്രവർത്തി പരിചയവും കൂടി കണക്കിലെടുത്ത് വിതരണ ഉത്തരവ് നൽകുന്നതാണ്.

വിതരണ ഉത്തരവ് ലഭിച്ചു കഴിഞ്ഞാൽ 15 ദിവസത്തിനകം മാഗസിൻ വിതരണം ചെയ്യേണ്ടതാണ്. വിതരണ ഉത്തരവ് ലഭിച്ച് നിശ്ചിത സമയപരിധിക്കുള്ളിൽ മാഗസിൻ നൽകാതിരുന്നാൽ തൊട്ടടുത്ത ദർഘാസുകാരന് ഉടനെ ഈ ഉത്തരവ് നൽകുന്നതും, ഇത്തരത്തിൽ സർക്കാരിനുണ്ടാകുന്ന നഷ്ടം ആദ്യ ദർഘാസുകാരനിൽ നിന്ന് ഈടാക്കുന്നതിനുള്ള നിയമാനുസൃത നടപടികൾ സ്വീകരിക്കുന്നതും ടി സ്ഥാപനത്തെ കരിമ്പട്ടികയിൽ ഉൾപ്പെടുത്തുന്നതുമാണ്.

ദർഘാസിൽ പറയുന്ന തുകയേക്കാൾ കൂടുതൽ ഒരിക്കലും ആവശ്യപ്പെടാൻ പാടില്ലാത്തതും അപ്രകാരം തുക വർദ്ധിപ്പിച്ചു നൽകുന്നതല്ലാത്തതുമാകുന്നു.

മാഗസിൻ നൽകുന്നതിനു മുമ്പ് ` 200 മുഖവിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ സ്റ്റോർ പർച്ചേസ് മാനുവൽ അപ്പൻഡിക്സ് പ്രകാരമുള്ള കരാർ സമ്മതപത്രവും നൽകേണ്ടതാണ്.

ദർഘാസ് തീയതിയിൽ മാറ്റം വരുത്തുന്നതിനോ, റദ്ദാക്കുന്നതിനോ ഉള്ള പൂർണ്ണ അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

No. 1-B2/409/2016-17 MAGAZINE/GCK.
10th October 2017.

Sealed tenders are invited for the Printing and Publishing of the College Magazine in Government College, Kariavattom in the year 2016-17.

Face Value—` 1,65,000 (Inclusive of all Taxes).

The envelopes containing the tenders should be superscribed as Printing and Publishing of the College Magazine (No. 1/B2/409/2016-17 MAGAZINE/GCK) and addressed to The Principal, Government College, Kariavattom so as to reach in this College on or before 2 p.m. on 10-11-2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 10-11-2017 in the presence of the tenderers or their authorised representatives who may be present at that time.

Tender forms can be had from the College Office from 10.30 a. m. to 1 p. m. on to working days till 10-11-2017. The cost of the tender form is ` 448 (including 12% GST).

DD, Cheque, stamp etc. will not be accepted towards the cost tender forms or will not be send by VPP. The tender forms are not transferable.

Along with tender, EMD @ 1% of the amount tendered, subject to a minimum of ` 1,650 should also be submitted in the form of DD payable to the Principal at Kariavattom.

If the last date of receipt of the tenders or the opening date of the tenders is declared as holiday, then the same will be postponed to the next working day. The successful firm will supply the magazine within 15 days positively from the date of issue of order in this regard.

An agreement on Kerala Stamp Paper worth ` 200 should be executed in prescribed form as specified in appendix-XVII of the Store Purchase Manual.

After successful supply of the magazine the invoices in triplicate should be forwarded for payment to the undersigned. The payment will be effected only after complete supply of the Magazine.

Government College,
Kariavattom. (Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

[IX/2017-18/ജി.സി.എ.]

നമ്പർ ബി3-709/2017-18/ജി.സി.എ. 2017 ഒക്ടോബർ 21.

2017-18 വർഷത്തേക്ക് ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ കമ്പ്യൂട്ടർ വാങ്ങുന്നതിനായി മുദ്രവച്ച മത്സര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകളിൽ വിജയിക്കുന്ന സ്ഥാപനങ്ങൾ ഒരു മാസത്തിനകം സാധനങ്ങൾ സപ്ലൈ ഓർഡറിലെ വ്യവസ്ഥകൾക്ക് വിധേയമായി ലഭ്യമാക്കേണ്ടതാണ്.

“പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ്, ആറ്റിങ്ങൽ,” എന്ന വിലാസത്തിൽ ലഭിക്കേണ്ട ദർഘാസുകളുടെങ്ങിയ കവറിനുമുകളിൽ “ആറ്റിങ്ങൽ ഗവൺമെന്റ് കോളേജിൽ കമ്പ്യൂട്ടർ വാങ്ങുന്നതിനുള്ള ദർഘാസ് 2017-18” എന്ന് രേഖപ്പെടുത്തിയിരിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതി 14-11-2017, 2.30 മണിവരെ ആയിരിക്കും. ദർഘാസുകൾ നൽകിയിട്ടുള്ളവരുടേയോ അവർ നിർദ്ദേശിച്ചിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ 14-11-2017 ഉച്ചയ്ക്ക് 3 മണിക്ക് ദർഘാസുകൾ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോമുകളുടെ വിൽപന 20-10-2017 ഉച്ചയ്ക്ക് 2 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോമുകളുടെ വില ` 900 (12% ജി.എസ്.റ്റി. പുറമെ) ആണ്. ദർഘാസ് ഫോമുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് ഫോമിന്റെ വിലയായി ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോമിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാറും ആകെ വിലയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യവും (പ്രിൻസിപ്പാളിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് എടുത്തത് കുറഞ്ഞത് ` 1,500) ഉള്ളടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്നതിനോ, നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിഷിപ്തമായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ കോളേജാഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

അടങ്കൽ തുക—കമ്പ്യൂട്ടറുകൾ (ലാബ്, ലൈബ്രറി/ഫർണിച്ചർ ഫണ്ട് 2017-18 & (മോഡേണൈസേഷൻ ഓഫ് എഡ്യൂസാറ്റ് ക്ലാസ്റൂംസ്)—` 4,50,000.

[No. IX/2017-18/GCA]

No. B3-709/2017-18/GCA. 21st October 2017.

Sealed tenders are invited for the supply of Computers Chemistry and Physics in the Government College, Attingal. The list of items to be supplied will be available along with the tender forms. The successful tenderers should deliver the items within 20 days from the date of supply order and as per the conditions specified there in.

The envelopes containing the tender should bear the superscription “Supply of Computers in Government College, Attingal under Plan Fund 2017-2018” and should be addressed to “The Principal, Government College, Attingal, Pin-695 101”. Last date for receipt of tenders will be at 2.30 p. m. on 14-11-2017. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 14-11-2017 in the presence of such of tenderers or their authorized representatives who may be present at that time. Intending tenderers may, on application to “The Principal, Government College, Attingal” obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 900 + GST 12% which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will closed at 2 p. m. on 14-11-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 450 + GST 12% per copy.

All the tenderers should execute an agreement in Kerala Stamp Paper worth ` 200 while submitting tender form (vide Page No. 6 of the tender form). The Earnest Money Deposit (EMD) is required @ 1% of the total cost

of the materials quoted in tenders and should be remitted by Demand Draft or Fixed Deposit Receipts subject to the minimum of ` 1,500. The tenderers who are eligible for exemption from payment of EMD should enclose copy of the latest certificate of Registration issued by Store Purchase Department, Government of Kerala. Otherwise the tender will be summarily rejected. The right to accept or reject the tender without assigning any reason thereof is vested with the undersigned.

Further details, if any, can be had from the College Office on all working days.

Estimate Cost—Computers (Lab, Library/Furniture fund 2017-18 and Modernisation of Edusat Classrooms)—` 4,50,000.

NB:—The price to be quoted in the tender must be inclusive of all taxes.

Government College, Attingal.

(Sd.) Principal.

RE-TENDER NOTICE

No. A1-290/2017. 7th October 2017.

Sealed tenders are invited for the supply of UPS to Commerce Department to Government College, Kodanchery under plan fund 2017-18 (Starting of New Courses) for ` 2,00,000.

The tenders should be superscribed “supply for UPS to Commerce department of Government College, Kodanchery” and addressed to the under signed. Last date of the tender is 12 Noon of 15-11-2017 and will be opened on the same day at 2 p.m. Tenderer should submit their tenders in the prescribed form which can be had from the undersigned on cash payment or money order of ` 420 (inclusive of all Taxes) for original tender and ` 210 for the duplicate. The tender form not transferable. The list of article will be available with the tender form those who have required tender form by Registered Post, sent ` 470 (cost of tender form, VAT and Registered post charges).

An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be executed along with tender and with an EMD of ` 2,000 in the form of Demand Draft in the name of undersigned from any Nationalized Bank.

Sale of tender form will be closed at 12 Noon on 15-11-2017. Tenders without accompanied by the EMD and the agreement in the Stamp Paper will not be accepted on any account.

The Principal reserves right to reject any or all tenders without ascending any reason.

Government College, Kodanchery.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 01/2017-18/പ്ലാൻ]

നമ്പർ എ2-503/2017-18/പ്ലാൻ.

2017 സെപ്റ്റംബർ 27.

2017-18 സാമ്പത്തിക വർഷത്തെ പദ്ധതി വിഹിതത്തിൽ “ഡെവലപ്പ്മെന്റ് ഓഫ് ലാബ്/ലൈബ്രറി & ഫർണിച്ചർ ” എന്ന ഇനത്തിൽ ` 2,00,000 ഇതോടൊപ്പം ഉൾക്കൊള്ളിച്ചിട്ടുള്ള പട്ടികയിൽ കാണിച്ചിട്ടുള്ള ഫിസിക്സ് ലാബിലേക്കാവശ്യമായ ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

“ദർഘാസ് അടക്കം ചെയ്ത കവറിന് പുറത്ത് 2017-18 സാമ്പത്തിക വർഷത്തെ പദ്ധതി വിഹിതത്തിൽ ഫിസിക്സ് ലാബ് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്നെഴുതി പ്രിൻസിപ്പാൾ, പി. ടി. എം. ഗവൺമെന്റ് കോളേജ്, പെരിന്തൽമണ്ണ, പാതാക്കര പോസ്റ്റ്, മലപ്പുറം (ജില്ല), കേരളം, ഇന്ത്യ, പിൻ-679 322 എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—15-11-2017 ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-11-2017 ഉച്ചയ്ക്ക് ശേഷം 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-11-2017 രാവിലെ 11 മണി.

ദർഘാസ് നടപടികളിൽ പങ്കെടുക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാളിന്റെ മേൽ ഖണ്ഡികയിൽ കാണിച്ചിട്ടുള്ള വിലാസത്തിൽ അപേക്ഷിച്ചാൽ ദർഘാസ് ഫോറം ലഭിക്കുന്നതാണ്. അപേക്ഷയുടെ കൂടെ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 400, വാറ്റ് ഇനത്തിൽ ` 48 ഉൾപ്പെടെ ആകെ ` 448 അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കിത്തരുന്നതല്ല. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്ക്, പോസ്റ്റൽ ഓർഡർ, ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകരിക്കുന്നതോ വി.പി.പി. ആയി അയച്ചു കൊടുക്കുന്നതോ അല്ല. ദർഘാസ് ഫോറം തപാൽമാർഗ്ഗം ലഭിക്കുന്നതിന് ദർഘാസ് ഫോറത്തിന്റെ വിലയും രജിസ്റ്റേർഡ് തപാൽ ചാർജ്ജും ഉൾപ്പെടെ ` 480 മുകളിൽ കൊടുത്തിട്ടുള്ള പ്രിൻസിപ്പാളിന്റെ വിലാസത്തിൽ മണിയോർഡറായി അയച്ചുതരേണ്ടതാണ്.

പൂരിപ്പിച്ചതും ഒപ്പിട്ടതുമായ ദർഘാസുകളുടെ കൂടെ വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന ഉപകരണങ്ങളുടെ ആകെ വിലയുടെ 1% തുകയ്ക്ക് തുല്യമായ ഡിമാന്റ് ഡ്രാഫ്റ്റ് പ്രിൻസിപ്പാളിന്റെ പേരിൽ നിരതദ്രവ്യമായി ഉൾക്കൊള്ളിക്കേണ്ടതാണ്. [ചുരുങ്ങിയത് ` 1,500 (ആയിരത്തി അഞ്ഞൂറ് രൂപ മാത്രം)] അടയ്ക്കേണ്ടതാണ്. നിരതദ്രവ്യത്തിന് പലിശ ലഭിക്കുന്നതല്ല. വിതരണം ചെയ്യാൻ ഉദ്ദേശിക്കുന്ന ഓരോ ഉപകരണത്തിന്റെയും വില, നികുതി എന്നിവ പ്രത്യേകം കാണിക്കേണ്ടതാണ്. വിതരണ ഉത്തരവ് തീയതി മുതൽ ഒരു മാസത്തിനുള്ളിൽ സ്വന്തം ചെലവിൽ ഉപകരണങ്ങൾ വിതരണം ചെയ്യേണ്ടതാണ്. വില നിലവാരത്തിന് 31-3-2018 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കുന്നതാണ്. നിരതദ്രവ്യം അടയ്ക്കുന്നതിൽ നിന്നും ഒഴിവാക്കിയിട്ടുള്ള കമ്പനികൾ ഒഴിവാക്കിയ ഉത്തരവിന്റെ ശരിപ്പകർപ്പ് ദർഘാസിന്റെ കൂടെ അടക്കം ചെയ്യേണ്ടതാണ്. ദർഘാസിന്റെ കൂടെ ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള കരാർ എഴുതി സമർപ്പിക്കേണ്ടതാണ്.

യാതൊരു മുന്നറിയിപ്പും കൂടാതെ ദർഘാസ് നടപടികൾ നിർത്തിവയ്ക്കുന്നതിനോ റദ്ദാക്കുന്നതിനോ ഉള്ള അധികാരം താഴെ ഒപ്പിട്ടിട്ടുള്ള വ്യക്തിയിൽ നിക്ഷിപ്തമാണ്. ഓഫീസിലെ പണമിടപാട് സമയം പ്രവർത്തി ദിവസങ്ങളിൽ രാവിലെ 10 മണിമുതൽ ഉച്ചയ്ക്ക് ശേഷം 2 മണിവരെ ആയിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ഓഫീസ് പ്രവർത്തി സമയത്ത് നേരിട്ടന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്.

[No. 01/2017-18/Plan]

No. A2/503/2017-18/Plan.

27th September 2017.

Sealed tenders are invited for the supply of Lab equipments to Physics Lab of this College for an amount of ` 2,00,000 under “Development of Lab/Library & Furniture (Plan)” during 2017-18 detail list is attached. The tenders should be superscribed as "Supply of Lab equipments to Physics Lab under Development of Lab/Library & Furniture 2017-18 (Plan)" and addressed to the Principal, P. T. M. Govt. College, Perinthalmanna, Pathakkara Post, Malappuram (Dist.), Kerala, India, Pin-679 322. Late tenders will not be accepted.

Last date and time for the sale of tender form—15-11-2017 at 2 p.m.

Last date and time of receipt of filled tender form—15-11-2017 at 3 p.m.

Opening date and time of the tender—16-11-2017 at 11 a.m.

Intending tenderers may, on application to the Principal, P. T. M. Govt. College, Perinthalmanna, Pathakkara Post, Malappuram District, Kerala, India, Pin-679 322 obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance at ` 400 towards cost of tender form plus ` 48 towards GST (400+48=448) which is the price fixed for a tender form and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, Postal orders, Drafts etc. will not be accepted towards the cost of tender forms nor will the forms be sent by V.P.P. Those who are required tender forms by Registered Post, should sent ` 480 by Money Order including cost of tender form and Registered Postal Charges.

Every tenders should be completely filled, signed and accompanied by a Demand Draft of 1% of Total cost ₹ 1,500 whichever is higher rate to be quoted to EMD. EMD carries no interest. The period of firmness of rate quoted will be upto 31-3-2018. The rate, GST should be quoted separately for each item. The successful tenderers should supply the equipment within one month after the receipt of the supply order at their own expenses. The firms who are exempted from furnishing EMD should attach true copy of the exemption order along with the tender documents. Every tenderer should execute an agreement in Kerala Stamp Paper worth ₹ 200 along with the tender.

The undersigned will herewith the right to cancel or extend the tender formalities without any further notice. The cash transactions in the office are at 10 a. m. to 2 p. m. on all working days.

More details will be had from the College office on working hours.

List of Items

<i>Items</i>	<i>Specifications</i>
(1)	(2)
G. M. Counter	With digital read out meter facility, G. M. tube mounted in acrylic stand, one radio active source in lead container, Digital voltmeter to read the G. M. tube voltage, pro-settable timer with three digit display
Meldes string apparatus with pulleys and weight pan	electromagnet connected to a haxo blade to produce oscillations
Ballistic-Galvanometer with lamp and scale arrangement	resistance 500 ohm with lamp and scale arrangement
Hilberts magnetic standard	magnetic flux marked on the apparatus with .01% accuracy
Resistance box plug type (constantan coil) 0.1, 0.2, 0.3, 0.4, 0.5, 0.6, 0.7, 0.8, 0.9, 1 to 10 ohm	Precision quality consisting of 12mm (approx ½") thick rectangular brass block, non-inductive, double covered Eureka Constantanwire is wound on bakelite spool, enclosed in a teak wood box accuracy ±0.1%
Commutator plug-in type	contacts made up of brass, plug-in key type
Digital SLR camera	18MP Digital SLR Camera (Black) with 18-55mm and 55-250mm IS II Lens, 8GB card and carry bag
Spirit level T-Type	T-Type Spirit Level in square pipe of superior quality of 2" size
DC Regulated power supply	0-30V, 0-3A
Viscosity apparatus with Burette and Stand	Burette of 50 ml of Borosil glass made marked from 0-50
Optic lever	with three legs, two side mirrors, mirror rotation up and down only
Spectrometer	Spectrometer maximum deluxe quality with heavy base and 10" S.S scale with least count 0.5 minute
Plano convex lens	Plano convex lenses with diameter 200 mm and focal length 110 (with plane glass of same diameter for newtons ring apparatus)
Plano convex lens	Plano convex lenses with diameter 200 mm and focal length 100 cm (with plane glass of same diameter for newtons ring apparatus)
Convex Lens and round glass plate	Convex lenses with diameter 200 mm and focal length 110 cm (with plane glass of same diameter for newton's ring apparatus)
Convex Lens and round glass plate	Convex lenses with diameter 200 mm and focal length 100 cm (with plane glass of same diameter for newton's ring apparatus)

(1)	(2)
Wash Bottle	Wash bottle of good quality plastic with bended pipe nozzle 250 ml
Horse shoe magnet	Alnico Horse shoe magnet (U shape) of 2" size -10
Hare's apparatus of small size with syringe and rubber tube	Small size apparatus to place on a table with strong bottom to maintain stability
Mercury	One kg in non-reactive container
Stop Clock (Smith type)	Stop Clock, Smith Type, Mechanical Use for Laboratory, dial about 100mm in diameter, 0-60 × 1 second with smaller dial reading 0-60 × 1 minute. Includes start/stop lever on left side and zero reset lever on its right side
Alnico Barmagnet (5cm)	Size: 50 × 12 × 5mm, Alinco Bar magnets, in pairs with keepers
Cathod Ray Oscilloscope	Good quality with digital display, two channel
Prism-flint glass	With sides 3cm length
Prism-crown glass	With sides 3cm length
Optic bench with two lens stands, wire guaze and screen arrangement	Good quality wooden bench with wooden lens stand and wooden Wire guaze and screen
Sodium vapour lamp case	Wooden case for inserting sodium vapour lamps for doing light experiments
Mercury lamp case	Wooden case for inserting mercury vapour lamps for doing light experiments
Quartz prism	With sides 3cm length
Microscope	Good quality, with three directional movements, least count 0.001 c.m.

P. T. M. Government College,
Perinthalmanna.

(Sd.)
Principal.

Fire and Rescue Services Department

E-TENDER NOTICES

(1)

No. M1-10984/2017.

9th October 2017.

E-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 10 Nos. of Hydraulic Rescue Tool set as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts :

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-E-Tender No. 9/2017-18/SN— ` 250 Lakhs.

Closing date of e-tender—10-11-2017, 4 p.m.

Date of Pre Bid Meeting—20-10-2017, 11 a.m.

Last date & time of receipt of e-Tender—10-11-2017, 4 p.m.

Date of Presentation—14-11-2017, 11.30 a.m.

Date & Time of opening of e-Tender :

1. Technical bid—14-11-2017, 11 a.m.
2. Financial bid—15-11-2017, 11 a.m.

Cost of e-tender (Online submission)—` 25,000+GST @ 18%.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount inclusive of EMD to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 90 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options—State bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened in online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tender will be opened in the next working day at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment-SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers :

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Hydraulic Rescue Tool Set

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from departmental Technical Specification, if any</i>
----------------	-------------------------------------------------------	--------------------------------------	--------------------------------------------------------------------

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O.E.M Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm), do hereby declare that no Vigilance case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in phone number 09497920103.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipments and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) Sample of Hydraulic Rescue Tools set should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. Technical expert of Bidder should be available for explaining all the aspects of the item.

(c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract,

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

(j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

(k) Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

(l) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Conditions

- | | | |
|--------------------------------------------------------------|---|------------------------------------------------------------------------------------------------|
| 1. Essential documents to be submitted along with the tender | : | Pamphlets, Photograph, Drawings CD etc. |
| 2. Period of delivery | : | Within 90 days from receipt of supply order. |
| 3. F.O.R. | : | Thiruvananthapuram. |
| 4. Payment | : | 100% Payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee. |
| 5. Warranty | : | A Warranty of 24 months from the date of commissioning of the item. |
| 6. Other Special conditions | : | EMD 1% of PAC in online payment. |

Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.

Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-tender, which will be released after the expiry of the warrantee period.

Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.

Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.

Tenderer must produce Manufacturers (OEM) authorization letter confirming uninterrupted supply, full compliance with tender specifications, and spares back up for 10 years after commissioning of the equipment, along with Technical bid. Manufacturer of equipment shall have supplied more than 25 sets of Hydraulic Rescue Tools in past 5 years and documentary evidence i.e. Purchase orders etc. shall be enclosed along with the technical bid, otherwise offer will be liable to be rejected.

Departmental Technical Specification for Hydraulic Rescue Tools Set

General Requirements :

- The Hydraulic Rescue tools shall be portable and light-weight, and shall be suitable to use by one man. The Hydraulic Rescue tools shall be supplied in set form, consist of main equipment like spreader, cutter, combi tool, telescopic ram, hoses, power pack and manual pump along with all the accessories.
- The Hydraulic Rescue tools and its accessories shall comply with all the requirements stipulated under EN 13204 or equivalent national / international standards (Certificates to be produced).
- For the safety of the operators, victims and bystanders, the tools shall be powered by non-toxic, mineral based hydraulic oil. Any toxic fluid shall not be used.
- All pressure hoses shall have a safety factor of not less than 4 times the maximum working pressure. All hoses shall be provided with anti kink springs with the non-kinking one hose system.
- All tools, hoses and pumps shall be equipped with compact, non-drip, quick-connect couplings fast and easy connection. All female couplers shall be equipped with automatic self-locking to prevent accidental disconnection. The couplers would have 360 degrees free movement for easy uncoiling.
- The Hydraulic Rescue tools shall be designed to withstand a test pressure of two times their maximum working pressure. Each tool has to be equipped with two internal safety valves for protection against any type of mechanical or hydraulic overload for each cylinder and each tool shall have a separate safety valve for protection against overpressure, in case one of the return couplers is disconnected.

- All hydraulic rescue tools shall be equipped with automatic devices to hold any load in any position when the control valve is in neutral position, or in cases of disconnected couplers or sudden pressure drops.
- The cutters and spreaders shall be provided with a non-slip carrying handle. The carrying handle would be mounted in such a way that the tool is fully balanced, even when the tool is picked up with one hand. The position of the carrying handle and the control handle shall allow easy operation for right handed as well as left handed operators.
- Hydraulic rescue tools shall be provided with, double acting hydraulic cylinder with a dead mans type control and shall be able to operate with one hand by the operator in any position.
- The tools shall be provided with one hose having pressure line and return line within the same hose. The hoses shall be fitted in the centre of the control handle through a mono coupling, to avoid personal harm in case of leakage. The hose shall allow full 360° rotation and shall be equipped with anti-kink springs over the entire length.
- The tool body, yokes, and spreader arms shall be made out of high quality aluminium alloy for solid construction with low weight. All aluminium alloy parts shall be ANODISED as a protection against corrosion and scratching. All hinge pins, levers and cutter blades shall be made out of high tensile (heat treated) tool steel and blackened as protection against corrosion.
- The construction of the tool should be so as to allow its use under water for long periods without the risk of any material damage to any part of the tool.
- Chain attachment with accessories from the OEM should be supplied with tool set.
- All hydraulic tools, pumps, hoses and accessories would be fully operational for longer periods at temperatures ranging from 5° to 50°C.
- The tools shall be supplied with proper operation/safety instruction manuals (in English), according to the CE, NFPA or equivalent standards. Operation and safety instructions shall be on the tools and shall be in pictogram style so that they can be understood by all operators easily.

The tools should be as follows:

Hydraulic Power Pack (Petrol Engine Operated)

- The petrol driven hydraulic power pack shall be capable of powering tools independently and have connection possibility for additional tools. For this purpose the pump shall be provided with separate connecting valves, incorporating a manually operated pressure release valve. The valve shall have two positions, operation or neutral. Even when under full pressure the release valve should be easy to operate and to release the pressure. The hydraulic pump shall be driven by a 4-cycle, single cylinder, air cooled petrol engine. The power of the engine shall be sufficient to drive the hydraulic pump to give output sufficient to operate the two tools simultaneously without reduction in the speed.
- The petrol tank capacity shall be such that, it shall allow the engine to run for minimum one hour when the tools are in continuous operation.
- The starting system of the engine shall be hand recoil type and the starting rope shall wound automatically in, when released.
- The engine and the pump shall be mounted on suitable tubular carrying frame with integrated carrying handle.
- Suitable gauges shall be provided to find out the quantity of fuel and hydraulic oil in the power pack, and same shall be easily accessible. The provision shall also be made to refill the petrol and hydraulic oil through wide filling opening which shall be covered with threaded cap.
- All the hot parts of the power pack shall be properly shielded to avoid possibility of injury to the operator.
- All the controls on the power pack shall be easily accessible and properly labelled in English language.
- The weight of the power pack including hydraulic oil and fuel shall not be more than 30 kgs.
- The power pack shall be provided with 2 or 3 stage-axial/radial piston pump. Each pump shall be protected with internal safety valves for factory set at a suitable maximum pressure.

- The capacity of hydraulic oil tank shall be sufficient to operate two tools (including RAMS) simultaneously.
- High quality 'Thermo Plastic' hose of 10 mtrs in length for pressure and return line with quick connect couplings suitable to connect power pack and tools shall be supplied with the pump. Total 2 sets of hoses of 10 mtr. each shall be supplied with the pump.
- The pump shall have capacity to allow the ram to reach full extension since Rams use more hydraulic fluid during operation than spreader-cutters.
- Other requirement shall be as given in the table below

Engine	: Petrol engine
Capacity oil tank (effective)	: Approx. 4 liters
Pump	: 2 or 3 stage Axial/radial piston Pump
No. of tools to be operated simultaneously	: Min. Two
No. of tools that can be connected	: Min. Two

Cutter

- The cutter shall be double acting hydraulically operated device of light weight construction made of anti-corrosive high strength material.
- The cutter shall be capable of cutting various sections such as solid ground bar, hollow round bar, flat section, square tube, rectangular tube etc. It should also be enough to cut the door pillars of new generation cars.
- A male connector shall be fitted to the tool to connect the hose.
- The cutter blade shall be parrot type, the cutting blades shall be of shock resistant non corroding alloy steel, hardened and shall be exchangeable and regrindable.
- The cutter shall have following specifications:

Blade opening	: More than 180 mm
Cutting force	: Not less than 900 KN

The performance rating of the equipment shall conform to NFPA A8, B9, C8, D9 & E9 of 6.13.1 of NFPA 1936 or equivalent standards.

Spreader

- The spreader shall be double acting hydraulically operated device, of light weight construction made of anti corrosive high strength material capable of being lifted and operated manually with ease.
- The spreader would be capable of spreading; and pulling with the combination of chains. A male connector shall be fitted to the tool to connect the hose.
- The spreader shall be provided with spreading tips made of fully hardened, high tensile tool steel with proper serrations outside and inside for a perfect grip during spreading as well as squeezing operation. The tips shall be mounted on the spreader arms by means of a quick locking system. This quick lock system shall provide the possibility to change the spreading tips for pulling adaptors with single hand without loosening any parts and without the need for extra tools.

Max. Spreading distance	: Greater than or equal to 800 mm
Min. Spreading force	: Not less than 50 KN

Combi Tool

The Combi Tool shall be double acting hydraulically operated device, of light weight construction made of anti corrosive high strength material capable of being lifted, and operated manually with ease.

- The Combi Tool shall be provided with spreading tips made of fully hardened high tensile tool steel with proper serrations outside and inside for a perfect grip during spreading as well as squeezing operation. The tips shall be mounted on the arms by means of a quick locking system. This quick lock system shall provide the possibility to change the spreading tips for cutting tips or pulling adaptors with single hand without loosening any parts and without the need for extra tools.

Blade opening	: More than 180 mm
Cutting force	: Not less than 800 KN
Spreading distance	: Not less than 400 mm
Pulling distance	: Not less than 400 mm
Weight	: Not more than 20 kg

The performance rating of the equipment shall conform to NFPA A7, B9, C7, D9 & E9 of 6.13.1 of NFPA 1936 or equivalent standards.

RAM

It should be compact, powerful and ensure high performances. The equipment should allow for faster, more efficient tool placement. The handle shall be deadman's type with accurate spring return to neutral position and the max. rotation to the right and to the left shall be less than 30°.

The RAM shall be a hydraulically operated device of light weight, made of anti corrosive high strength material capable of being lifted, and operated manually with ease. The RAM would be capable of spreading and pulling with the combination of chains. In the tool with two hose system the tool shall be supplied with connection hoses of 0.3 or 0.5 mtr long and complete with coupling, dust cap and protection springs over total length. The female coupler should be of automatic self-locking system type. In the case of one hose system a male connector shall be fitted to the tool to connect the hose.

The RAM shall be provided with suitable and adequate number of accessories for lifting and pulling purpose like chains, pulleys, extension pipes etc. The type and number of accessories that are to be provided with the RAM should be listed and submitted along with the offer.

The RAM should comply with the following specifications:-

Stroke	: Not less than 300mm
Length closed	: 500 to 900 mm
Length open	: 750 to 1500 mm
Weight	: Not more than 20Kg.
Max. Operating Pressure	: 675 to 725 Bar

Manual Pump

A suitable manual and portable pumping unit shall be provided with the tool set, which can be used to operate the above specified tools easily and effectively to effect rescue operations when the hydraulic pumping unit is out of service.

Tool Kit, Oil & Instructions

Necessary tool kit along with first fill of oil and operating manual should be supplied with each set of Hydraulic Rescue Tool. Additional 1 litres of Hydraulic Oil, for each rescue tool set should be provided by Supplier.

Commissioning Support

The supplier should provide free commissioning at site and should train the operators on use and operation, trouble shooting and normal maintenance of the Hydraulic Rescue Tool Set.

(2)

No. M1-10985/2017.

9th October 2017.

E-Tender in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 10 Nos. of Pneumatic Lifting Bag set as per the specifications of this department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal

The tender has two parts :

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-E-Tender No. 10/2017-18/SN— ` 60 Lakhs.

Closing date of e-tender—10-11-2017, 4 p.m.

Date of Pre Bid Meeting—20-10-2017, 11 a.m.

Last date & time of receipt of e-Tender—10-11-2017, 4 p.m.

Date of Presentation—14-11-2017, 12 a.m.

Date & Time of opening of e-Tender :

1. Technical bid—14-11-2017, 11 a.m.

2. Financial bid—15-11-2017, 11 a.m.

Cost of e-tender (Online submission)—` 9,000+GST @ 18%.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount inclusive of EMD to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 90 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options—State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened in online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tender will be opened in the next working day at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment-SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers :

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the Duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Pneumatic Lifting Bag Set

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O.E.M Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in phone number 09497920103.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipments and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) Sample of Pneumatic Lifting Bags set should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. Technical expert of Bidder should be available for explaining all the aspects of the item.

(c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

(j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

(k) Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

(l) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Pneumatic Rescue Bags (Flat Type) and its Accessories

Scope

Airlifting bags intended to be purchased is for using in a variety of lifting purposes in rescue works in the wake of vehicle and rail-road accidents, collapsed shelters or road clearance works amongst other situations. They shall be used to slid into spaces below loads where normal jacks cannot be positioned, in order to lift such loads.

I. General

- 1.1 The pneumatic Lifting Bags should be portable and light-weight, and should be in set form, consisting of bags, hose assemblies, pressure gauges, pressure reducers, safety valve, Air cylinder connector, and controller.
- 1.2 The Pneumatic Lifting Bags should be in single and the lifting capacities should be of 20 ton, 40 ton and 67 ton at 8-bar air pressure. The lifting capacity on higher side by 10% is allowed than the specified loads.
- 1.3 The Pneumatic Lifting Bags and its accessories should comply with all the requirements stipulated under EN 13731. The copy of the EN certificate must be enclosed with the tender.
- 1.4 The Pneumatic Lifting Bags should be type tested for artificial aging. 32 bar bursting pressure, dynamic fatigue loading, impact test, impulse loading, drop test, piercing test and abrasion test and certificate to that effect should be attached with tender.
- 1.5 Each Pneumatic (air) Lifting Bags should be constructed of Kevlar reinforced nitrile rubber with 3 layers aramide reinforcement covering the entire top and bottom surface of each lifting bag.
- 1.6 Each Pneumatic Lifting Bags should be equipped with brass valve connection 1/8" NPT internal thread and vulcanized into the reinforced corner of bag to which a male connector of quick connect coupling should be threaded in. This male connector should be replaceable if it gets damaged.
- 1.7 Each Pneumatic Lifting bags should have a centre mark moulded into both sides of the lifting bags to centralize the bags when used in multiples. It should have reflective markings on the corners for easy identification when operating in the dark areas.
- 1.8 The lifting bags should have an inter locking non skid surface moulded into each side of the bags. A separate non skid ply which has been vulcanized separately is not acceptable.
- 1.9 The bags should be provided with a warning and information labels. The information and the warning labels must be in English language and in pictograms for clear understanding. Also it should be marked with date of manufacture and serial number in such a way that they cannot be erased without damaging the surface. Reflective stickers should be provided on all corners of the bags and a yellow centring cross should be marked in the centre of the bag.
- 1.10 The air bags should be chemical and some ozone resistant with carrying straps attached to 40 and 67 ton bags.
- 1.11 The Pneumatic Lifting Bags should be able to use in a temp. Range of -30°C to + 80°C.
- 1.12 The manufacturing company of Pneumatic Lifting bags should be certified ISO 9001 company.

2. Technical Specifications of Air Bags:

Description	20 Ton	40 Ton	67 Ton
Working Pressure	8 bar	8 bar	8 bar
Capacity (min)	20 Ton	40 Ton	67 ton
Insertion height	Max. 25 mm	Max. 25 mm	Max. 25 mm
Lifting height	Min. 275mm	Min. 400mm	Min. 450mm
Dimensions (Approx.)	550 × 650mm	780 × 800mm	850 × 850mm
Weight (Approx.)	8 kgs	16 kgs	18 kgs

3. Lifting Height and Capacities

3.1. The tenderer must give the lifting capacities of each bag at various height at interval of 25 mm in numerical as well as graphical form along with tender.

4. Pressure Regulator

- 4.1 The pressure Regulator should be capable of reducing the pressure from 300 bar to 8 bar.
- 4.2 The pressure regulator should be provided with threaded quick connect couplings suitable to fit to normal BA air cylinder by hand without the use of any spanner.
- 4.3 The pressure regulator should be provided with two pressure gauges of suitable capacity to show the air pressure in the cylinder and set pressure.
- 4.4 The pressure regulator should be provided with pressure settings knob and safety valve with 2 mts. Hose with couplings to connect to Dual Deaman controller.

5. Dual Deaman Controller

- 5.1 The controller should be suitable to inflate two airlifting bags at a time.
- 5.2 All the air valves, pressure gauges, pressure relief valve, safety valve should be housed in a ergonomically designed plastic housing.
- 5.3 Each control lever should be dead man type and should be capable of being raised held and lowered by means of control lever.
- 5.4 The Pressure gauge should be provided for individual air outlet line with a Red line set at a 8 bar.

6. Hoses

- 6.1 All the hoses should be equipped with a quick connect/disconnecting male and female couplings, compatible with entire air lifting bag system.
- 6.2 The hoses should be minimum working pressure of 16 bar and should be capable of using temp range of -40°C to + 80°C
- 6.3 The hoses should be either of polyester or thermo plastic material.
- 6.4 The hoses should be resistant to Ultra Violet Light, change of colour, stress or cracking.
- 6.5 Two shut off hoses with built in safety valve should be provided to release the pressure between 8.5 bar and 10 bar.

7. One set of airbags will comprise of the following:

<i>Sl. No.</i>	<i>Description</i>	<i>Quantity</i>
(1)	(2)	(3)
1	Lifting Bag 20 tons capacity	1 No.
2	Lifting Bag 40 tons capacity	1 „
3	Lifting Bag 67 tons capacity	1 „
4	Pressure reducer	1 „
5	Dual Controller with pressure gauges	1 „

(1)	(2)	(3)
6	Air Hose 5 mtrs. with couplings	2 Nos.
7	Air Hose 10 mtrs. with couplings	2 „
8	Single control Unit	4 „
9	Shut off hose with safety valve	6 „
10	Connection piece to connect two air cylinder	2 „
11	Pressure Gauge 300 Bar. (To check the Pressure of Spare Cylinder)	1 No.

Operation and Maintenance Manual.—The manufacturer should supply operation and maintenance manual along with each set in English language.

Guarantee.—The manufacturer should be give the guarantee of min 24 calendar months from the date of supply of goods against any manufacturing defects.

Conditions

1. Essential documents to be submitted along with the tender : Pamphlets, Photograph, Drawings CD etc.
2. Period of delivery : Within 90 days from receipt of supply order.
3. F.O.R. : Thiruvananthapuram.
4. Payment : 100% Payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee.
5. Warranty : A Warranty of 24 months from the date of commissioning of the item.
6. Other Special conditions : EMD 1% of PAC in online payment.

Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.

Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.

Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.

Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.

Tenderer must produce Manufacturers (OEM) authorization letter confirming uninterrupted supply, full compliance with tender specifications, and spares back up for 10 years after commissioning of the equipment, along with Technical bid. The Bidder shall have supplied atleast 10 sets of Pneumatic Lifting Bag in past 3 years and documentary evidence i.e. Purchase orders etc. shall be uploaded along with the technical bid otherwise offer will be liable to reject.

(3)

No. M1-10986/2017.

9th October 2017.

e-Tender in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 30 Nos. of Demolishing Hammer as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

E-Tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS-E-Tender No. 11/2017-18/SN— ` 30 Lakhs.

Closing date of e-tender—10-11-2017, 4 p.m.

Date of Pre Bid Meeting—20-10-2017, 11 a.m.

Last date & time of receipt of e-Tender—10-11-2017, 4 p.m.

Date of Presentation—14-11-2017, 11.30 a.m.

Date & Time of opening of e-Tender.

1. Technical bid—14-11-2017, 11 a.m.
2. Financial bid—15-11-2017, 11 a.m.

Cost of e-tender (Online submission)—` 4,500+GST @ 18%.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount inclusive of EMD to be furnished as Bank guarantee of a Scheduled Bank.

Period of supply—Within 90 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options—State Bank of Travancore SBT Net banking payment, payment through NEFT from other Banks to the payment gateway of SBT.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened in online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tender will be opened in the next working day at the same time.

The tenderer or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed with necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment-SBT/SBT NEFT.

The cost should be quoted in Indian Currency only.

The tender has two covers:

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Demolishing Hammer

<i>Sl. No.</i>	<i>Detail of Departmental Technical Specification</i>	<i>Detail of the product offered</i>	<i>Deviation from departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate, O.E.M Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, Firm), do hereby declare that no Vigilance case have been charge sheeted and pending trial at Court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government Agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-Mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number 09497920103.

Tender opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipments and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) Sample of Demolishing Hammers should be produced before the Committee for Technical Evaluation, which would be subjected to test by the Departmental personnel. Technical expert of Bidder should be available for explaining all the aspects of the item.

(c) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply, the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover.

(g) The originals of Technical specification compliance statement of the product, agreement in stamp paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brouchers/Photograph of the item intended to supply, OEM Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

(j) The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender, he/she can send email to dt.frs@kerala.gov.in or fax to 0471-2337422.

(k) Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenderskerala.gov.in>.

(l) Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Conditions

- | | | |
|--------------------------------------------------------------|---|------------------------------------------------------------------------------------------------|
| 1. Essential documents to be submitted along with the Tender | : | Pamphlets, Photograph, Drawings CD etc. |
| 2. Period of delivery | : | Within 90 days from receipt of supply order. |
| 3. F.O.R. | : | Thiruvananthapuram. |
| 4. Payment | : | 100% Payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee. |
| 5. Warranty | : | A Warranty of 24 months from the date of commissioning of the item. |
| 6. Other Special conditions | : | EMD 1% of PAC in online payment. |

Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.

Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warranty period.

Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.

Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.

Tenderer must produce Manufacturers (OEM) authorization letter confirming uninterrupted supply, full compliance with tender specifications, and spares back up for 10 years after commissioning of the equipment, along with Technical bid. The Bidder shall have supplied at least 10 Demolishing Hammer in past 3 years and documentary evidence i.e. Purchase orders etc. shall be uploaded along with the technical bid, otherwise offer will be liable to reject.

Specification for Demolishing Hammer

The equipment proposed is to be used in rescue operations during incidents like building collapse etc. The equipment shall user friendly and easy to use by one person. The vibration of the equipment should be as low as possible. The facility for suppressing the motor speed during no-load/idling should be there in the equipment. Soft start for suppressing start-up reaction should be there in the equipment. The housing of the equipment should be vibration absorbing type.

Technical details

- Rated power input : Not less than 2000W
- Impact energy : Not less than 70 J
- Impact rate at rated speed : Not less than 850 bpm
- Length : Not more than 850 mm
- Weight without cable : Not more than 35 kg
- Length of cable : 5 metre

Warranty : 24 months from the date of commissioning.

Accessories

- 1. flat chisel, hexagon chisel-1 No. each
- Toolkit should be supplied with each equipment.

User manual

An instruction book in English, for the guidance of the user including both operating and normal maintenance procedure must be supplied

Commissioning support and onsite training should be done by the supplier.

Fire and Rescue Services Headquarters,
Fire Force Junction,
Thiruvananthapuram.

TOMIN J THACHANKARY, I.P.S.,
Director General.

Health Services Department

ദർഘാസ് പരസ്യം

നമ്പർ എസ്-1431/2017/എസ്.പി.എച്ച്.സി.എൽ.

2017 ഒക്ടോബർ 3.

തിരുവനന്തപുരം സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറിയിലേക്കും എറണാകുളം, കോഴിക്കോട്, കണ്ണൂർ റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലാബുകളിലേക്കും, കൊല്ലം, ആലപ്പുഴ ജില്ലാ പബ്ലിക് ഹെൽത്ത് ലാബുകളിലേക്കും താഴെപ്പറയുന്ന ടെസ്റ്റുകിറ്റുകളും റീഫ്ലജന്റുകളും വാങ്ങുന്നതിന് 2017-18 കാലയളവിലേക്ക് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ	സാധനങ്ങളുടെ പേരും അടങ്കൽ തുകയും	ദർഘാസ് ഫോറത്തിന്റെ വില (KGST 6%)		ടെസ്റ്റുകിറ്റുകളും റീഫ്ലജന്റുകളും വിതരണം ചെയ്യേണ്ട സ്ഥാപനങ്ങളുടെ പേര്
			അസ്സൽ	പകർപ്പ്	
(1)	(2)	(3)	(4)	(5)	(6)
1	എസ്-1870/17	ടെസ്റ്റുകിറ്റ് & റീഫ്ലജന്റ് ബയോകെമിസ്ട്രി വിഭാഗം—` 2,00,000	400	200	സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, തിരുവനന്തപുരം
2	എസ്-1871/17	ടെസ്റ്റുകിറ്റ് & റീഫ്ലജന്റ് സിറോളജി വിഭാഗം—` 5,00,000	1,000	500	ടി
3	എസ്-1872/17	ടെസ്റ്റുകിറ്റ് & റീഫ്ലജന്റ് സ്പെഷ്യൽ സിറോളജി വിഭാഗം—` 5,00,000	1,000	500	ടി

(1)	(2)	(3)	(4)	(5)	(6)
4	എസ്-1873/17	റീഫ്ലഷൻ്റ് & കൺസ്യൂമബിൾസ് ഡയറ്റ്നോസ്റ്റിക് വിഭാഗം—` 1,00,000	400	200	സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, തിരുവനന്തപുരം
5	എസ്-1874/17	റീഫ്ലഷൻ്റ് ടെസ്റ്റ് കിറ്റ് & റസ്പിറേറ്ററി വൈറസ് പാനൽ & ഡങ്കിടെപ്പിംഗ് പി. സി. ആർ. വിഭാഗം—` 5,00,000	800	400	ടി
6	എസ്-1875/17	ടെസ്റ്റ് കിറ്റ് & റീഫ്ലഷൻ്റ് ഹെപ്പറ്റൈറ്റിസ് സി.എം.വി. & അദർ വൈറൽ ഇൻഫക്ഷൻ, പി. സി. ആർ. വിഭാഗം—` 5,00,000	1,000	500	ടി
7	എസ്-1876/17	എക്സ്ട്രാക്ഷൻ കിറ്റ് & കൺസ്യൂമബിൾസ് പി. സി. ആർ. വിഭാഗം—` 3,00,000	600	300	ടി
8	എസ്-1877/17	റീഫ്ലഷൻ്റ്, കെമിക്കൽസ്, മറ്റിനങ്ങൾ ബാക്ടീരിയോളജിക്കൽ ടെസ്റ്റ് കിറ്റുകൾ മീഡിയ & എം.എൽ. റ്റി. വിഭാഗം—` 4,00,000	800	400	ടി
9	എസ്-1878/17	കെമിക്കൽസ് & റീഫ്ലഷൻ്റ്, ഹോർമോൺ ടെസ്റ്റ്, കൺസ്യൂമബിൾസ്, സൈറ്റോളജി ആർ.എം.എസ്., ആർ. ഐ. എ. വിഭാഗം—` 5,00,000	1,000	500	ടി
10	എസ്-1879/17	റീഫ്ലഷൻ്റ്, ടെസ്റ്റ് കിറ്റ്, കോമൺ കൺസ്യൂമബിൾസ് & മിസലേനിയസ് ഐറ്റംസ് സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, തിരുവനന്തപുരം—` 5,00,000	1,000	500	ടി
11	എസ്-1880/17	ടെസ്റ്റ് കിറ്റ്, റീഫ്ലഷൻ്റ്, കൺസ്യൂമബിൾസ് മിസലേനിയസ് ഐറ്റംസ് ജില്ലാ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കൊല്ലം—` 5,00,000	1,000	500	ജില്ലാ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കൊല്ലം
12	എസ്-1881/17	ടെസ്റ്റ് കിറ്റ്, റീഫ്ലഷൻ്റ്, കൺസ്യൂമബിൾസ് മിസലേനിയസ് ഐറ്റംസ് ഡി. പി. എച്ച് എൽ. ആലപ്പുഴ—` 5,00,000	1,000	500	ജില്ലാ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, ആലപ്പുഴ
13	എസ്-1882/17	ടെസ്റ്റ് കിറ്റ്, റീഫ്ലഷൻ്റ്, കൺസ്യൂമബിൾസ് മിസലേനിയസ് ഐറ്റംസ് റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, എറണാകുളം— ` 5,00,000	1,000	500	റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, എറണാകുളം
14	എസ്-1883/17	ടെസ്റ്റ് കിറ്റ്, റീഫ്ലഷൻ്റ്, കൺസ്യൂമബിൾസ് മിസലേനിയസ് ഐറ്റംസ് റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കോഴിക്കോട്— ` 5,00,000	1,000	500	റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കോഴിക്കോട്
15	എസ്-1884/17	ടെസ്റ്റ് കിറ്റ്, റീഫ്ലഷൻ്റ്, കൺസ്യൂമബിൾസ് മിസലേനിയസ് ഐറ്റംസ് റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കണ്ണൂർ—` 5,00,000	1,000	500	റീജിയണൽ പബ്ലിക് ഹെൽത്ത് ലബോറട്ടറി, കണ്ണൂർ

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—4-11-2017, 2 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—8-11-2017, 2 മണി.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—13-11-2017, 11 മണി.

പ്രത്യേക നിബന്ധനകൾ

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകളിൽ ദർഘാസ് നമ്പർ, ഇനം എന്നിവ പ്രത്യേകം രേഖപ്പെടുത്തിയിരിക്കണം. ദർഘാസുകൾ ഡയറക്ടർ, സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറി, തിരുവനന്തപുരം എന്ന വിലാസത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. സ്വീകാര്യമായ ദർഘാസുകൾ ആയത് നൽകുന്നവരുടെയോ അവർ അധികാരപ്പെടുത്തിയവരുടെയോ സാന്നിധ്യത്തിൽ നിശ്ചിത തീയതിക്കുതന്നെ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ ആയതിന്റെ വിലയും പകർപ്പും കൂടി മണി ഓർഡർ ആയോ നേരിട്ടോ അടച്ച് തിരുവനന്തപുരം സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറി ഡയറക്ടർക്ക് രേഖാമൂലം അപേക്ഷ സമർപ്പിക്കേണ്ടതാണ്. മണി ഓർഡർ മുഖേന ദർഘാസ് ഫോറം ആവശ്യപ്പെടുന്നവരുടെ അപേക്ഷ ദർഘാസ് സമർപ്പിക്കുന്ന തീയതിക്ക് ഒരാഴ്ച മുമ്പ് ലഭിച്ചിരിക്കണം. കൂടാതെ പോസ്റ്റൽ ചാർജ്ജായി ` 25 കൂടി ഓരോ ഫോറത്തിനും നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ചെക്കുകളായോ ഡിമാന്റ് ഡ്രാഫ്റ്റുകളായോ പോസ്റ്റൽ ഓർഡറായോ സ്വീകരിക്കുന്നതല്ല. അസ്സൽ വാങ്ങിയവർക്കു മാത്രമേ പകർപ്പ് നൽകുകയുള്ളൂ. ദർഘാസ് സമർപ്പിക്കുന്നവർ ` 200 മുദ്രപത്രത്തിൽ കേരള സർക്കാരിന്റെ ദർഘാസ് നിയമാവലി അനുസരിച്ചുള്ള സമ്മതപത്രം കൂടി നൽകേണ്ടതാണ്. മൊത്ത വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസിൽ രേഖപ്പെടുത്തിയിരിക്കുന്ന സാധനങ്ങളുടെ വിലയിൽ വിൽപ്പന നികുതി കൂടി ഉൾപ്പെടുത്തേണ്ടതാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയങ്ങളിൽ (8.30 മണി മുതൽ 2 മണി വരെ) തിരുവനന്തപുരം സ്റ്റേറ്റ് പബ്ലിക് ഹെൽത്ത് & ക്ലിനിക്കൽ ലബോറട്ടറി ഓഫീസിൽ നിന്നും ലഭ്യമാകുന്നതാണ്.

പ്രത്യേക കാരണം കാണിക്കാതെ തന്നെ ദർഘാസുകൾ സ്വീകരിക്കുന്നതിനും റദ്ദ് ചെയ്യുന്നതിനുമുള്ള അധികാരം ചുവടെ ഒപ്പ് വച്ചിട്ടുള്ള അധികാരിയിൽ നിക്ഷിപ്തമായിരിക്കും.

No. S-1431/2017/SPHCL.

3rd October 2017.

Sealed tenders are invited for the supply of Equipments, reagents chemicals and test kits required to State Public Health & Clinical Laboratory, Thiruvananthapuram; Regional Public Health Laboratory, Ernakulam, Kozhikode, Kannur and District Public Health Laboratory, Kollam and Alappuzha for the year 2017-18.

Sl. No.	Tender No.	Name of Items and Estimated cost Required	Cost of Tender Forms (KGST 6%)		Name of Institution
			Original `	Duplicate `	
(1)	(2)	(3)	(4)	(5)	(6)
1	S-1870/17	Test kit and reagents for routine Biochemistry test— ` 2,00,000	400	200	SPHCL, Thiruvananthapuram
2	S-1871/17	Test kit and reagents for routine Serological test— ` 5,00,000	1,000	500	do.
3	S-1872/17	Purchase of special Serological test kits— ` 5,00,000	1,000	500	do.
4	S-1873/17	Purchase of routine reagents and Consumables for Diagnostic section— ` 1,00,000	400	200	do.
5	S-1874/17	Purchase of kits & reagents for respiratory virus panel and Dengue typing for PCR section—` 4,00,000	800	400	do.
6	S-1875/17	Kits and reagents for Hepatitis CMV & other visual infections for PCR section—` 5,00,000	1000	500	do.
7	S-1876/17	Extraction Kits and Consumable for PCR section—` 3,00,000	600	300	do.

(1)	(2)	(3)	(4)	(5)	(6)
8	S-1877/17	Reagents for Chemicals and other items for Bacteriological tests Me 3dia & MLT section—` 4,00,000	800	400	SPHCL, Thiruvananthapuram
9	S-1878/17	Chemicals and reagents, Hormone test kits and other Consumables for Cytology, RMS & RIA section—` 5,00,000	1000	500	do.
10	S-1879/17	Reagent test kits and Common Consumables and Miscellaneous item for SPHCL, TVM—` 5,00,000	1000	500	do.
11	S-1880/17	Test kits, reagents, Consumables and Miscellaneous item for DPHL, KLM—` 5,00,000	1000	500	DPHL, Kollam
12	S-1881/17	Test kits, reagents, Consumables and Miscellaneous item for DPHL, Alappuzha—` 5,00,000	1000	500	DPHL, Alappuzha
13	S-1882/17	Test kits, reagents, Consumables and Miscellaneous item for RPHL, Ernakulam—` 5,00,000	1000	500	RPHL, Ernakulam
14	S-1883/17	Test kits, reagents, Consumables and Miscellaneous item for RPHL, Kozhikode—` 5,00,000	1000	500	RPHL, Kozhikode
15	S-1884/17	Test kits, reagents, Consumables and Miscellaneous item for RPHL, Kannur—` 5,00,000	1000	500	RPHL, Kannur

Last date and time of sale of tender form—4-11-2017, 2 p. m.

Last date and time of receipt of tender forms—8-11-2017, 2 p. m.

Date and time of opening of tender—13-11-2017, 11 a. m.

Special Conditions

Late tenders will not be accepted. Tender No. and item for the supply should be superscribed in the envelope. Tender should be addressed to the Director, State Public Health and Clinical Laboratory, Thiruvananthapuram-695 035. Received tenders will be opened in the presence of tenderers or their authorised representatives who are present at that time.

Intending tenderers may submit written application to the Director, SPHCL, TVM to obtain the tender forms. Tender forms should be accompanied by cash remittance which is the price fixed for a form and is not refundable under any circumstances. Cheques, bank drafts etc. will not be accepted towards the cost of tender forms. It will be sent to the firms by registered post if payment is made by money order, inclusive of postal charges ` 25 (Rupees Twenty five only) for each forms. Money order will be accepted if it received within five days prior to the date of submission of tenders. Duplicate tender forms will be issued to those who have purchased original tenders, if required. Specification of the items will be available from the office notice board.

Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 (Rupees Two hundred only) and EMD 1% of the total cost of the items tendered. The rate offered should be inclusive of all taxes. Further details can be available from the office of State Public Health & Clinical Laboratory, Thiruvananthapuram during working hours (ie 8.30 a.m. to 2 p.m.).

The undersigned has the right to accept or reject any one of the tenders without assigning any reason.

State Public Health & Clinical Laboratory,
Thiruvananthapuram.

(Sd.)
Director.

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ സി2-98/2017. 2017 ഒക്ടോബർ 20.

കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി ഓപ്പറേഷൻ തീയേറ്ററിലേക്ക് ആവശ്യമായ ഹെപ്പ ഫിൽട്ടർ വിതരണം ചെയ്യുന്നതിന് പരിചയസമ്പന്നരായ വിശ്വസ്തമായ സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. താഴെ പറയുന്ന നിബന്ധനകൾ പാലിക്കേണ്ടതാണ്.

അടങ്കൽ തുക— 3,02,550.

ടെണ്ടർ ഫോറം ലഭിക്കുന്നതും അയച്ചു കൊടുക്കേണ്ട തുടങ്ങിയ ഉദ്യോഗസ്ഥന്റെ മേൽവിലാസം—സുപ്രണ്ട്, സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി, കോഴിക്കോട്.

നിബന്ധനകൾ

1. ആശുപത്രിയിലെ 3 ഓപ്പറേഷൻ തീയേറ്ററുകളിലേക്ക് ആവശ്യമായ ഐ. എസ്. ഐ. അംഗീകാരമുള്ള ഹെപ്പ ഫിൽട്ടറുകൾ വിതരണം ചെയ്യുന്ന സ്ഥാപനത്തിന്റെ ഉത്തരവാദിത്വത്തിൽ ആശുപത്രിയുടെ പ്രവർത്തനം തടസ്സപ്പെടാത്ത രീതിയിൽ ഫിക്സ് ചെയ്യേണ്ടതാണ്.
2. ടെണ്ടറിൽ കാണിക്കുന്ന തുക ഫിക്സേഷൻ ചാർജ്ജ്, ട്രാൻസ്പോർട്ടേഷൻ ചാർജ്ജ്, മറ്റു ചെലവുകൾ എല്ലാം ഉൾപ്പെടുത്തിയിരിക്കണം.
3. വിതരണം ചെയ്യുന്ന (ഫിക്സ് ചെയ്യുന്ന) ഹെപ്പ ഫിൽട്ടറിന് ഒരു വർഷത്തെ വാറണ്ടി നൽകേണ്ടതാണ്.
4. ദർഘാസ് ഫോറത്തിന്റെ വില “210 വൈദ്യസഹായവും പൊതുജനാരോഗ്യവും 80 ജനറൽ 800, മറ്റു വരവുകൾ 88 പലവക” എന്ന ശീർഷകത്തിലും 12% വിൽപ്പന നികുതി (ജി. എസ്. ടി.) “0040 വിലപന നികുതി 01 നികുതി പിരിവുകൾ” എന്ന ശീർഷകത്തിലും ട്രഷറിയിൽ അടച്ച് ചെലവ് രശീതം ടെണ്ടർ ഫോറത്തിനുള്ള അപേക്ഷയും ഹാജരാക്കുന്നവർക്ക് താഴെ വിവരിക്കുന്ന മറ്റു നിബന്ധനകൾക്ക് വിധേയമായി ദർഘാസ് ഫോറങ്ങൾ നൽകുന്നതാണ്.
5. ടെണ്ടർ സമർപ്പിക്കുന്നവർ ടെണ്ടറിനൊപ്പം ടെണ്ടർ തുകയുടെ 1% നിരതദ്രവ്യമായി കോഴിക്കോട് മാറാവുന്ന ദേശസാൽകൃത ബാങ്ക് ഡ്രാഫ്റ്റ് (കോഴിക്കോട് സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി വികസന സൊസൈറ്റി സെക്രട്ടറിയുടെ പേരിൽ) എടുത്ത് അടക്കം ചെയ്തിരിക്കണം. അല്ലാത്ത ടെണ്ടറുകൾ നിരസിക്കുന്നതാണ്.
6. ടെണ്ടർ ഫോറത്തിന്റെ വില :
അസ്സൽ— 700 (വിൽപ്പന നികുതി 12% (6% SGST, 6% CGST) (Total 784)
പകർപ്പ്— 400 (വിൽപ്പന നികുതി 12% (6% SGST, 6% CGST) (Total 448)
7. ടെണ്ടർ ഫോറം 20-11-2017 മുതൽ 25-11-2017 ഉച്ചയ്ക്ക് 1 മണി വരെ ആശുപത്രി ആഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. നിബന്ധനകൾ എല്ലാം പാലിച്ച് സമർപ്പിക്കുന്ന ടെണ്ടർ ഫോറം 30-11-2017 ന് വൈകുന്നേരം 3 മണിവരെ സ്വീകരിക്കുന്നതും

1-12-2017-ന് രാവിലെ 11 മണിക്ക് ടെണ്ടർ നടത്തുകയും അതിനുശേഷം ടെണ്ടറുകൾ തത്സമയം ഹാജരുള്ള കരാറുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ മുമ്പാകെ തുറന്ന് പരിശോധിക്കുകയും ലോവസ്റ്റ് കാട്ട് ചെയ്ത ടെണ്ടർ സ്വീകരിക്കുന്നതും ആയതിന്റെ അന്തിമ തീരുമാനം എച്ച്. ഡി. എസ്. ചെയർമാന്റെ അംഗീകാരത്തിന് വിധേയമായി പുറപ്പെടുവിക്കുന്നതും മായിരിക്കും.

8. ടെണ്ടർ സമർപ്പിക്കുന്നവർ അവരുടെ മേൽവിലാസം തെളിയിക്കുന്നതിന് സാക്ഷ്യപ്പെടുത്തിയ ഇലക്ഷൻ തിരിച്ചറിയൽ കാർഡ്/പാസ് പോർട്ട്/ഡ്രൈവിംഗ് ലൈസൻസ് എന്നിവയിൽ ഏതെങ്കിലും ഒന്നിന്റെ ഫോട്ടോകോപ്പി ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
9. ടെണ്ടർ ലഭിക്കുന്ന സ്ഥാപനം നിശ്ചിത സമയ പരിധിക്കകം ജോലി തീർക്കേണ്ടതും ആശുപത്രി സുപ്രണ്ടുമായി ഒരു എഗ്രിമെന്റ് വെയ്ക്കേണ്ടതുമാണ്.
10. പ്രവർത്തനം തൃപ്തികരമല്ലെങ്കിൽ കാലാവധി സംബന്ധമായ മേൽ ഉടമ്പടി നിർമ്മാണാനുമതിയുള്ള പൂർണ്ണ അധികാരം ആശുപത്രി സുപ്രണ്ടിനായിരിക്കുന്നതാണ്. ടെണ്ടറുമായി ബന്ധപ്പെട്ട ഗവ. പുറപ്പെടുവിച്ച എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിനും ബാധകമാണ്.
11. കാരണം കാണിക്കാതെ തന്നെ ടെണ്ടർ മാറ്റി വെയ്ക്കാനും ദുർബലപ്പെടുത്താനുമുള്ള പൂർണ്ണ അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

സ്ത്രീകളുടെയും കുട്ടികളുടെയും സർക്കാർ ആശുപത്രി, കോഴിക്കോട്. (ഒപ്പ്) സുപ്രണ്ട്.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി5/13324(3)/2017/സ.മെ.കോ.തി. 2017 ഒക്ടോബർ 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൈക്രോ ബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ (ഹെർപസ് സിംപ്ലക്സ് വൈറസ്, 1 ഐ.ജി.എം. എലിസ മുതലായവ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽകോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—69/2017.
 അടങ്കൽ തുക—` 4,87,000.
 നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 അസ്സൽ—` 1,580.
 ശരിപ്പകർപ്പ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-11-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

ഇനവിവരം	യൂണിറ്റ്	അളവ്
1. ഹെർപസ് സീംപ്ലക്സ് വൈറസ് 1 എ.ജി.എം. എലിസ 96 റ്റി	96 റ്റി.	10 കിറ്റ്
2. ഹെർപസ് സീംപ്ലക്സ് വൈറസ് 2 എ.ജി.എം. എലിസ 96 റ്റി	96 റ്റി.	10 കിറ്റ്
3. എച്ച്.ബി.എസ്.എ.ജി. എലിസ	96 റ്റി.	280 കിറ്റ്
4. ടൊക്സോ പ്ലാസ്മ ഐ.ജി.എം. എലിസ	96 റ്റി.	10 കിറ്റ്
5. ടെംഗു എൻ.എസ്. 1 ആന്റിജൻ എലിസ കിറ്റ്	96 റ്റി.	20 കിറ്റ്

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി5/13324(4)/2017/സ.മെ.കോ.തി. 2017 ഒക്ടോബർ 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൈക്രോ ബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ (ലെപ്റ്റോസ്പൈറ, ഐ. ജി. എം. എലിസ 96 ടി മുതലായവ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്ര വെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—70/2017.

അടങ്കൽ തുക—` 4,90,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില(നികുതി സഹിതം) :

അസ്സൽ—` 1,580.

ശരിപ്പകർപ്പ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-11-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

ഇനവിവരം	യൂണിറ്റ്	അളവ്
1. ലെപ്റ്റോസ്പൈറ ഐ. ജി. എം. എലിസ	96 ടി	40 കിറ്റ്
2. ഹെപ്പറ്റൈറ്റിസ് എ. ഐ.ജി.എം. എലിസ	96 ടി	25 കിറ്റ്
3. ഹെപ്പറ്റൈറ്റിസ് ഇ. ഐ.ജി.എം. എലിസ	96 ടി	25 കിറ്റ്
4. ടി. പി. എച്ച്. എ. (200 ടി)	200 ടി	15 കിറ്റ്

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.

9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.

10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.

11. Belated tenders will not be considered under any circumstances.

12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.

14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.

15. Specifications of the items are given in the list.

16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.

17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.

18. More details can be had from this office on working hours.

19. Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി5/13324(6)/2017/എം.സി.റ്റി. 2017 ഒക്ടോബർ 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൈക്രോബയോളജി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ [ആന്റി സ്ട്രെപ്റ്റോമൈസിൻ ഒ (എ. എസ്. ഒ.), ലാറ്റക്സ് അസ്റ്റിനേഷൻ മുതലായവ] വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീർത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ,

പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—72/2017.

അടങ്കൽ തുക—` 4,65,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില(നികുതി സഹിതം):

അസ്സൽ—` 1,580.

ശരിപ്പകർപ്പ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

Sl. No.	Items	Quantity	No. of tests
1	Anti streptomycin O (ASO) Latex agglutination (1 kit-50T)	100 kits	50 test
2	C-Reactive Protein Latex agglutination (1 kit-50T)	100 kits	50 test
3	RA Factor Latex agglutination (1 kit-50T)	75 kits	50 test
4	Widal Tube test	150 Nos.	(TO, TH and BH-50ml each x 500)
5	Brucella agglutination test		
	1. Brucella abortus 5ml	5 Nos.	10 test
	2. Brucella melitensis 5ml	5 Nos.	10 test
6	Streptococcus grouping kit	10 Nos.	10 test
7	Cryptococcal Antigen detection	2 Nos.	10 test
8	Immunodiagnostic test for diagnosis of Mycobacterium tuberculosis complex	200 Nos.	1 test

TENDER SCHEDULE

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstances.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
- Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees.

(4)

TENDER SCHEDULE

നമ്പർ സി5/13324(7)/2017/സ.മെ.കോ.തി. 2017 ഒക്ടോബർ 7.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ മൈക്രോ ബയോളജി വിഭാഗത്തിലേക്ക് (കൂക്ക്ഡ് മീറ്റ് മീഡിയം, മ്യൂളർ ഹിന്റൺ അഗർ മുതലായവ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—73/2017.

അടങ്കൽ തുക—` 4,97,000.

ദർഘാസ് ഫോറത്തിന്റെ വില(നികുതി സഹിതം):

അസ്സൽ—` 1,580.

ശരിപ്പകർപ്പ്—` 790.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Specification

Sl. No.	Items	Quantity
1	Cooked Meat medium	10 x 500 gm.
2	Mueller Hinton Agar	100 x 500 gm.
3	Mannitol motility Agar	10 x 500 gm.
4	Mac Conkey Agar	150 x 500 gm.
5	Simmonds citrate agar	5 x 500 gm.
6	TSI Agar	10 x 500 gm.
7	XLD Agar	5 x 500 gm.
8	Mueller Hinton Broth	2 x 500 gm.
9	Thioglycollate Broth	4 x 500 gm.
10	Peptone Type I (Bacteriological)	50 x 500 gm.
11	DNase test agar	1 x 500 gm.
12	TCBS agar	4 x 500 gm.
13	CLED agar	2 x 500 gm.

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of Crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി3/29822/2017/സ.മെ.കോ.തി. 2017 ഒക്ടോബർ 10.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിനോടനുബന്ധിച്ചുള്ള പി. ഐ. പി. എം. എസ്. എം. എൽ. റ്റി. ഫിസിക്കൽ എഡ്യൂക്കേഷൻ, ബയോകെമിസ്ട്രി, ഫോറൻസിക് മെഡിസിൻ, ഫിസിയോളജി, ബയോമെഡിക്കൽ എൻജിനീയറിംഗ് വിഭാഗങ്ങളിലേക്കും കേരള വാട്ടർ അതോറിറ്റി പി. എച്ച്. സെക്ഷനിലും 'NKN' കണക്ഷൻ ലഭ്യമാക്കുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—74/2017.

അടങ്കൽ തുക—` 4,60,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

അസ്സൽ—` 1,580.

ശരിപ്പകർപ്പ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ആഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Details of Items

Sl. No.	Description	Qty.
1	Semi managed Switch, Fiber Port 2 or above, Life Time Warranty	4 Nos.
2	24 Port Switch 10/1 00 unmanaged	4 „
3	SFP Module	8 Nos.
4	6 Core SMF Armoured Fibre	750 Mts.
5	12 port 1U size rack-mountable LIU loaded with SC Duplex panel	3 Nos.
6	SC Duplex Adaptors	18 Nos.
7	Single Mode SC pigtails 1.5m	36 Nos.
8	Adapter panel 1 x 3	4 Nos.
9	SC-LC Duplex Single Mode patch Cord 2 Mtr	15 Nos.
10	CAT 6 UTP Cable 4 pair	1200 Mts.
11	CAT 6 Information Outlet with separate SMB Single port-shuttered	40 Nos.
12	CAT 6 Patch chord-2 mtr	100 Nos.
13	PVC Conduit 25mm ISI standard	300 Mts.
14	9U Wall Mount Rack	
	Accessories: IU Cable Manager (1), 5 Amp Power Distribution Unit (1), Mounting Hardware (1 Pkt).	3 Nos.
15	6U Wall Mount Rack	
	Accessories: IU Cable Manager (1), 5 Amp Power Distribution Unit (1), Mounting Hardware (1 Pkt).	2 Nos.
16	32MM ISI Marked B class GI with Accessories	18 Mts.
17	RJ 45 Connector	40 Nos.
18	OFC Laying	750 Mts.
19	UTP Cable Laying	750 Mts.
20	PVC Conduit Laying 25mm	250 Mts.
21	Rack Fixing	6 Nos.
22	Information Outlet Termination	40 Nos.
23	Back Box Fixing	40 Nos.
24	Testing and Identification	40 Nos.
25	Pigtail Splicing	36 Nos.
26	Electrical Wiring to 5 Racks	
27	600 VA UPS	5 Nos.
28	SC-SC Duplex Single Mode patch Cord 2 Mtr	8 Nos.
29	Single mode Media Converter	4 Nos.

* Quantity mentioned are approximate

** The rate shall be quoted per meter or per unit as specified.

***Payment shall be made only for actual quantity of material used.

****Total estimated cost is ` 4.6 Lakhs only.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales taxes and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(6)

നമ്പർ സി2/13976/2017/എം.സി.റ്റി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ജനറൽ സർജറി വിഭാഗത്തിലേക്ക് സർജിക്കൽ സ്റ്റാപ്ലേഴ്സ് വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—75/2017.

അടങ്കൽ തുക—` 2,50,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 790.

ഡ്യൂപ്ലിക്കേറ്റ്—` 395.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

സാധനങ്ങളുടെ പേര് :

സർജിക്കൽ സ്റ്റാപ്ലേഴ്സ്

(1) Linear Cutter Stapler—5 എണ്ണം

(2) Linear Cutter Re-load—20 എണ്ണം (സാങ്കേതിക വിശദാംശങ്ങൾ ഉള്ളടക്കം ചെയ്തിട്ടുണ്ട്.)

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Specification

- (1) Linear Cutter Stapler — Reloads 55 mm
 - o It should be a universal reload compatible with the 55 mm linear cutter.
 - o It should have selectable stapler height formation of 1.5, 1.8 & 2mm closed staple height.
 - o It should have an in built knife in the reload
 - o It should have 6 rows of 3 dimentional staple formations.
- (2) Linear Cutter Stapler—Reloads 55 mm
 - o It should be a universal reload compatible with the 55 mm linear cutter.
 - o It should have selectable stapler height formation of 1.5, 1.8 & 2mm closed staple height.
 - o It should have an in build knife in the reload
 - o It should have 6 rows of 3 dimentional staple formations.

(7)

നമ്പർ സി2/13976(1)/2017/സ.മെ.കോ.തി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ജനറൽ സർജറി വിഭാഗത്തിലേക്ക് Hemorrhoidal Staples— 20 എണ്ണം വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—76/2017.

അടങ്കൽ തുക—` 3,50,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

അസ്സൽ—` 1,110.

പകർപ്പ്—` 555

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും— 14-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales taxes, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.

- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

Specification

- o Should have Anoscope with bridge design that suspends prolapsing tissues to provide optimal access while placing the pursestring
- o Should have detachable anvil technology that separates the anvil from the instrument and provides direct access to captured tissues
- o Should have winged port design allows vertical or horizontal placement between the buttocks
- o Should have transparent port and anoscope that enables the surgeon to visualize the underlying anatomy while placing the pursestring
- o Anoscope should have markings help guide even pursestring placement.
- o Should have DST technology that provides optimal staple formation for a wide range of anastomotic scenarios
- o Should have anchor points on detachable anvil provided consistency in tissue specimen formation
- o Should have 32 titanium clips with 3.5mm staple height or 4.8mm staple height.

(8)

നമ്പർ സി2/29955/2017/സ.മെ.കോ.തി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി അനസ്തേഷ്യോളജി വിഭാഗത്തിലേയ്ക്ക് ഡിസ്‌പോസിബിൾസ് (Flexomatics tubes-cuffed, uncuffed, Tracheostomy tubes etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—77/2017.

അടങ്കൽ തുക—` 5,00,000.-ന് താഴെ

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790.

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പലിൽ നിക്ഷിപ്തമായിരിക്കും.

SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales taxes and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.

8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(1)	(2)	(3)	(3)
3	PVC disposable Double lumen tubes with suitable connectors, suction units and introducers (left sided)	35F	10
4	Tracheostomy tubes	7.5 8.0 8.5	20 20 20
5	PVC disposable Double lumen tubes with suitable connectors, suction units and introducers (left sided)	37F	10
6	PVC disposable Double lumen tubes with suitable connectors, suction units and introducers (left sided)	41F	20
7	PVC disposable Double lumen tubes with suitable connectors, suction units and introducers (left sided)	28	3
8	Bain's coaxial circuit with proper connector to machine with reservoir bag (adult)		10
9	Paediatric circuit (Jackson Rees) with connector and reservoir bag		5
10	Adult nebulisation set with T connector and mask		5
11	Disposable CVP catheter set	14-16G (45cm), Special grade polyurethane-Certone	25
12	Disposable CVP catheter set Seldinger type-single lumen	16G (15-20cm), polyurethane	15
13	Disposable CVP catheter set Seldinger type-triple lumen	14/16-18	20

Details of Items

Sl. No.	Name of Item with Specification	Quantity Required for 1 year	
(1)	(2)	(3)	
1	Flexometalic Tubes-cuffed—	6.0	25
		6.5	25
		7.0	25
		7.5	25
		8.0	25
		8.5	25
2	Flexometalic Tubes-uncuffed	3.5	5
		4.0	5
		4.5	5
		5.0	5
		5.5	

(9)

നമ്പർ സി2/29955(1)/2017/എം.സി.റ്റി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രി അനസ്തേഷ്യോളജി വിഭാഗത്തിലേക്ക് Disposables വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ്

സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിധയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—78/2017.

അടങ്കൽ തുക—` 5,00,000-ന് താഴെ.

ദർഘാസ് ഫോറത്തിന്റെ വില്പന(നികുതി സഹിതം):

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales taxes, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.

7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or their authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Consumables & Disposables

1. Arterial extension tubing —	100cm	500
	150cm	500
2. Venous extension line —	100cm	750
	150cm	1000
3. Arterial cannulas with locking facility		500
4. Paediatric Blood pressure cuff with tubing bladder	2"	10
5. Paediatric Blood pressure cuff with tubing bladder and bulb	2.5"	5
6. Heat & moisture exchanger (HME)		1000

7. Plastic Bougie (Tracheal tube changer)	5
8. Glucometer strips	1000
9. Self inflating resuscitation bag with reservoir	Adult silicon 5 Paediatric silicon 5
10. Laryngoscope	Macintosh curved blade with stainless steel body (matte finish) battery operated -4 sized blades in each set 3set

(10)

നമ്പർ സി2-29955(2)/2017/എം.സി.റ്റി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് അനന്തേഷ്യാളജി വകുപ്പിലേക്ക് ഡിസ്പോസിബിൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസു അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസു നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീർത്ത ലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസു സമർപ്പിച്ചുവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസു സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസു ഫോറങ്ങൾ താഴെ കൊടുക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസു ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസു ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസു ഫോറം വി.പി.പി. ആയി അയക്കുന്നതല്ല.

ദർഘാസു നമ്പർ—79/2017.

അടങ്കൽ തുക—` 5,00,000-ന് താഴെ.

ദർഘാസു ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790.

നിരതദ്രവ്യം—1%.

ദർഘാസു ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസു ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 2.30 മണി.

ദർഘാസു തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസു നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderer.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification conform to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Consumables and Disposables							
1.	Oesophageal steth	Adult	5	11.	Transparent dressing central line cannula Fixation	Notched design. Reinforced soft cloth tabs for security. Patient comfort. Sterile tape strips for anchoring tubes, tubing or lumens 8.5-10.5cms.	150
		Pediatric	2				
2.	RAE tube-oral uncuffed	3.5	10	12.	Epidural full set with polyurethane (PUR) surface and inner catheter polyamide	Having epidural needle 18G catheter-20G, LOE syringe filter	45
		4.0	10				
		4.5	10				
		5.0	5				
		5.5	5				
		6.0	10				
3.	RAE tube-oral cuffed	4.5	10	13.	Combined spinal epidural set	18G epidural needle with back eye opening 18G × 3½", pencil point spinal needle- 27G × 5 3/8", 0.42 × 138.5mm	20
		5.0	10				
		5.5	10				
		6.0	10				
		6.5	10				
		7.0	10				
		7.5	10	14.	Long length spinal needle	Needle-25G × 4½"	5
		8.0	15				
		8.5	15				
4.	RAE tubes-uncuffed (nasal)	4.0	10				
		4.5	10				
		5.0	10				
		5.5	10				
		6.0	10				
5.	Nasal cuffed	6.5	10				
		7.0	5				
		7.5	25				
		8.0	20				
		8.5	10				
		5.0	5				
		5.5	5				
		6.0	5				
6.	Blood pressure apparatus stand type		15				
7.	BP apparatus aneroid type		5				
8.	Magil's forceps	Paediatric size	10				
9.	Silk Adhesive cloth type	½ inch × 10yd (1.25cm. × 9.14m)	24×2 boxes				
10.	Silk Adhesive cloth type	2 inch 5cm. × 9.14 m	2 boxes				

(11)

നമ്പർ സി2/29955(3)/2017/എം.സി.റ്റി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് അനസ്തീഷ്യോളജി വകുപ്പിലേക്ക് ഡിസ്പോസിബിൾസ് & കൺസ്യൂമബിൾസ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ചു വെട്ടിതിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—80/2017.

അടങ്കൽ തുക—` 5,00,000-ന് താഴെ

ദർഘാസ് ഫോറത്തിന്റെ വില(നികുതി സഹിതം) :

ഒറിജിനൽ—` 1,580.

ഡ്യൂപ്ലിക്കേറ്റ്—` 790

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-11-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.

14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Consumable and Disposables

1.	Single short needle for plexus block	Insulated Teflon coated needle -25mm(24G)-50mm(22 G) Hub should have in built cable for converting stimulator and tubing for injection of the drug	200 100 50
2.	Oxygen Single stage ` regular with Boyle conversion kit		1 No.
3.	Nitrous oxide single stage regulator with Boyle conversion kit		1 No.
4.	PVC disposable Double lumen tubes with suitable connectors, suction units and introducers	41 (Lt) 41(Rt) 39(Lt) 39(Rt) 35 (Lt) 35 (Rt) 28 (Lt)	20 5 20 5 30 5 15
5.	Epidural catheter with filter		100
6.	Epidural catheter without filter		100
7.	CVP manometer set		500
8.	500ml syringe		1000
9.	26G needle		50 boxes
10.	Polymask with O2 tubing		50

(12)

Details of Item

നമ്പർ സി5/13041(1)/2017/എം.സി.റ്റി. 2017 ഒക്ടോബർ 12.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ പാത്തോളജി വകുപ്പിലേക്ക് ഐ.എച്ച്. സി. റീ ഏജന്റുകൾ (42 ഇനങ്ങൾ) വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—82/17

അടങ്കൽ തുക—` 2,59,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 950.

ഡ്യൂപ്പിക്കേറ്റ് —` 475

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ദർഘാസ് നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Sl. No.	Name	Quantity	Unit
(1)	(2)	(3)	(4)
1	Calcitonin	1Kit	3ml
2	CD 10	1Kit	6ml
3	Kappa	1Kit	3ml
4	Lamda	1Kit	3ml
5	CD 15	1Kit	6ml
6	Calretinin	1Kit	6ml
7	AIK	1Kit	6ml
8	CK5/6	1Kit	6ml
9	CD23	1Kit	3ml
10	CK7	1Kit	6ml
11	CK20	1Kit	6ml
12	CD1a	1Kit	3ml
13	e-cadherin	1Kit	3ml
14	CD13	1Kit	6ml
15	MPO	1Kit	3ml
16	tdt	1Kit	3ml
17	TTF	1Kit	3ml
18	Thyroglobulin	1Kit	3ml
19	Synaptophysin	1Kit	6ml
20	Mib 1	1Kit	6ml
21	CD 138	1Kit	3ml
22	Inhibin	1Kit	3ml
23	Myo D1	1Kit	3ml
24	P 63	1Kit	6ml
25	Cyclin D1	1Kit	3ml
26	CD 68	1Kit	3ml
27	cd 21	1Kit	3ml
28	PSA	1Kit	3ml
29	Napsin A	1Kit	3ml
30	Hepar	1Kit	3ml
31	ck 5/6	1Kit	6ml
32	LCA	1Kit	6ml
33	Caldesmon	1Kit	3ml
34	P 53	1Kit	3ml
35	CK (AE1/AE3)	1Kit	6ml

(1)	(2)	(3)	(4)
36	WT 1	1Kit	3ml
37	CK 19	1Kit	3ml
38	RCC marker	1Kit	3ml
39	Pax 8	1Kit	3ml
40	Mammoglobin	1Kit	3ml
41	MUC 4	1Kit	3ml
42	SAP Secondary kit (1250 tests)	1Kit	6ml

Tender Schedule

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales taxes, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.

13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

Medical College,
Thiruvananthapuram.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2/3451/2017/ഡി.സി.റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം പീഡോഡോന്റക്സ്, പെരിയോഡോന്റക്സ് വകുപ്പുകളിലേക്ക് അൾട്രാസോണിക് സ്കേലർ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ച കവറിനു പുറത്ത് 'ടെണ്ടർ നമ്പർ 03/2017-18-അൾട്രാസോണിക് സ്കേലർ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി' എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചു തരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയ വരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—3/2017-18

ഏകദേശവില—` 2,80,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 672.

പകർപ്പ്—` 336.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 11 മണി

ദർഘാസ് സമർപ്പിക്കുവാൻ ആഗ്രഹിക്കുന്ന വർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെൻഡർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്ന തുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണി ഓർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2-3451/2017/DCT. *23rd September 2017.*

Sealed competitive tenders in the prescribed form are invited for the purchase of Ultrasonic Scaler for the Pedodontics and Periodontics Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing the tender should bear the superscription "Tender No. 03/2017-18 for the supply of "Ultrasonic Scaler" and should be addressed to the 'Principal, Government Dental College, Thiruvananthapuram, Kerala State, Pin-695 011."

Late Tenders will not be accepted. The tenders will be opened in the presence of such of the Tenderers or their authorized representatives, who may be present at that time.

- Tender No.—3/2017-18
- Approximate Cost—` 2,80,000
- EMD—1%
- Cost of tender form:
 - Original—` 672.
 - Duplicate— ` 336.

Last date time of sale of tender form—7-11-2017, 3 p. m.

Last date time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender forms—14-11-2017, 11 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, Kerala, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, postage stamps DD etc. will not be accepted towards the cost of forms, nor will the

forms be sent by VPP. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of money order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will form part of this tender notice.

(2)

നമ്പർ സി2/3579/17/ഡി.സി.റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം ഓറൽ പത്തോളമി വകുപ്പിലേക്ക് കെമിക്കൽസ് ആന്റ് സപ്ലയിംഗ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ 'ടെൻഡർ നമ്പർ 4/2017-18 കെമിക്കൽസ് ആന്റ് സപ്ലയിംഗ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011" കേരളം, എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ്, ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

- ദർഘാസ് നമ്പർ—4/2017-18
- ഏകദേശവില—` 5,00,000.
- നിരതദ്രവ്യം—` 1%
- ദർഘാസ് ഫോറത്തിന്റെ വില :
 - അസ്സൽ—` 1,120.
 - പകർപ്പ്—` 560.
- ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി
- ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി
- ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 11.15 മണി

ദർഘാസ് സമർപ്പിക്കുവാൻ ആഗ്രഹിക്കുന്ന വർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെൻഡർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017-ന് 3 മണി വരെ ആയിരിക്കും.

No. C2-3579/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the Purchase of Chemicals and Supplies for Oral Pathology Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing the tender should bear the superscription "Tender No. 04/2017-18 for the supply of Chemicals and Supplies" and should be addressed to the "Principal, Government Dental College, Thiruvananthapuram, Pin-695 011."

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—4/2017-18

Approximate Cost—` 5,00,000

EMD—1%

Cost of tender form:

Original—` 1,120.

Duplicate—` 560.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender forms—14-11-2017, 11.15 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, Kerala, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, D D etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms if required will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(3)

നമ്പർ സി2/3506/17/ഡി.സി.റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം ഒ. എം. ആർ. വകുപ്പിലേക്ക് ഡിജിറ്റൽ എക്സറേ ഫിലിംസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെൻഡർ നമ്പർ 05/2017-18 ഡിജിറ്റൽ എക്സറേ ഫിലിംസ് വിതരണം

ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, കേരളം പിൻ-695 011" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ്, ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—5/2017-18

അടങ്കൽതുക—` 4,70,000.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 1,120.

പകർപ്പ്—` 560.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 11.30 മണി

ദർഘാസ് സമർപ്പിക്കുവാൻ ആഗ്രഹിക്കുന്ന വർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെൻഡർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്ന തുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണിവരെ ആയിരിക്കും.

No. C2-3506/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Digital X-ray Films for OMR Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing the tender should bear the superscription "Tender No. 5/2017-18 for the supply of Digital X-Ray Films" and should be addressed to the 'Principal, Government Dental College, Thiruvananthapuram, Pin-695 011.

Late tenders will not be accepted. The tenders will be opened at in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—5/2017-18

Approximate Cost—` 4,70,000.

EMD—1%

Cost of tender form:

Original—` 1,120.

Duplicate— ` 560.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender forms—14-11-2017, 11.30 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, Kerala, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, postage stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(4)

നമ്പർ സി2/3242/17/ഡി.സി.റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് കമ്പ്യൂട്ടർ വിൽപന പ്രിന്റർ ആന്റ് സ്കാനർ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ 'ടെൻഡർ നമ്പർ 6/2017-18 കമ്പ്യൂട്ടർ വിൽപന പ്രിന്റർ ആന്റ് സ്കാനർ' വിതരണം ചെയ്യുന്നതിനുവേണ്ടി എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ്, ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—6/2017-18

ഏകദേശ അടങ്കൽതുക—` 4,40,000.

നിരതദ്രവ്യം— 1%

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 1,008.

പകർപ്പ്—` 504.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 11.45 മണി

ദർഘാസ് സമർപ്പിക്കുവാൻ ആഗ്രഹിക്കുന്ന വർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെൻഡർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണിവരെ ആയിരിക്കും.

No. C2-3242/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Computer with Printer and Scanner for the various Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing the tender should bear the superscription "Tender No. 6/2017-18 for the supply of Computer with printer and Scanner" and should be addressed to the "Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011."

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—6/2017-18

Cost of tender form:

Original—` 1008.

Duplicate— ` 504.

Approximate Cost—` 4,40,000

EMD—1%

Last date and time of Sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender forms—14-11-2017, 11.45 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, Kerala, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is

not refundable, at any circumstances. The tender forms are not transferable. Cheques, postage stamps, D.D. etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(5)

നമ്പർ സി2/3052/17/ഡി.സി.റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം ഒ. എം. എഫ്. എസ്. ഇൻസ്ട്രുമെന്റ്സ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവരിൽ 'ടെൻഡർ നമ്പർ 7/2017-18 ഇൻസ്ട്രുമെന്റ്സ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി' എന്ന് രേഖപ്പെടുത്തി 'ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം പിൻ-695 011' എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ്, ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—7/2017-18

ഏകദേശ വില—` 1.38 ലക്ഷം.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 12.30 മണി.

ദർഘാസ് സമർപ്പിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെൻഡർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ്

ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണിവരെ ആയിരിക്കും.

No. C2-3052/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Instruments for the OMFS Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing the tender should bear the superscription "Tender No. 7/2017-18 for the supply of Instruments" and should be addressed to the 'Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011.'

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—7/2017-18

Approximate Cost—` 1.38 Lakhs

EMD—1%

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender forms—14-11-2017, 12 Noon.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, Kerala, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, postage stamps, D.D. etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(6)

നമ്പർ സി2-3452/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം പ്രോസ്തോഡോന്റൽ വകുപ്പിലേക്ക് ഫിസിയോ ഡിസ്പൻസർ വിൽ കോഡ്രാംഗിൾ ഹാൻഡ്പീസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 8/2017-18 ഫിസിയോ ഡിസ്പൻസർ വിൽ കോഡ്രാംഗിൾ ഹാൻഡ്പീസ് വിതരണം ചെയ്യുന്നതിനു വേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—08/2017-18.

ഏകദേശ വില—` 1,80,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 2 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡിഡികളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017-ന് 3 മണി ആയിരിക്കും.

No. C2-3452/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed forms are invited for the purchase of Physiodispensor with contraangled handpiece for the Prosthodontics Departments of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 08/2017-18 for the supply of

Physiodispensor with contrangled handpiece” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011”.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—08/2017-18.

Approximate Cost—` 1,80,000.

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—14-11-2017, 2 p. m.

Intending tenderers may on application to the Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is 30-11-2017 at 3p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(7)

നമ്പർ സി2-2665/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ക്ലോത്ത് ഐറ്റംസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സര സ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 26/2017-18 ക്ലോത്ത് ഐറ്റംസ് വിതരണം ചെയ്യുന്നതിനു വേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—26/2017-18.

ഏകദേശ വില—` 1,78,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം-11, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന തായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2/2665/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Cloth Items for the Various Departments of Government Dental College, Thiruvananthapuram for the year 2017-18. The envelopes containing tender should bear the superscription "Tender No. 26/2017-18 for the supply of "Cloth Items" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present and at that time.

Tender No.—26/2017-18.

Approximate Cost—` 1,78,000.

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—16-11-2017, 3 p. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, postage stamps, D.D. etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is 30-10-2017 at 3p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(8)

നമ്പർ സി2-3245/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ ക്ലാസ്സ് മുറികളിലേക്ക് എൽ. സി. ഡി. പ്രൊജക്ടർ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ "ടെണ്ടർ നമ്പർ 27/2017-18 എൽ. സി. ഡി. പ്രൊജക്ടർ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി" എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയ വരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—27/2017-18.

ഏകദേശ വില—` 1,60,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 11 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം-11, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡിഡികളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2/3245/2017/DCT. *23rd September 2017.*

Sealed competitive tenders in the prescribed form are invited for the purchase of LCD Projector for the Various Class Rooms of Government Dental College, Thiruvananthapuram for the year 2017-18. The envelopes containing tender should bear the superscription "Tender No. 27/2017-18 for the supply of LCD Projector" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present and at that time.

Tender No.—27/2017-18.

Approximate Cost—` 1,60,000.

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—17-11-2017, 11 a. m.

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, postage stamps, D.D. etc. will not be accepted

towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of money order. Last date of receipt of money order is 30-10-2016 at 3p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(9)

നമ്പർ സി2-3504/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം പീഡോഡോക്സ്, പ്രോസ്ട്രോഡോക്സ് വകുപ്പിലേക്ക് ഹൈ സ്പീഡ് ലേയ്ത്ത് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരബാധവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ 'ടെൻഡർ നമ്പർ 28/2017-18 ഹൈ സ്പീഡ് ലേയ്ത്ത് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി' എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധി കളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—28/2017-18.

ഏകദേശ വില—` 1.20 ലക്ഷം.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡിഡികളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ

വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2-3504/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of "High Speed Lathe" for Prosthodontics and Pedodontics Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing Tender should bear the superscription "Tender No. 28/2017-18 for the supply of "High Speed Lathe" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The Tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—28/2017-18.

Approximate Cost—` 1.20 Lakhs.

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—17-11-2017, 11.30 a. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate Tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(10)

നമ്പർ സി2-3960/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം കമ്മ്യൂണിറ്റി ഡെന്റൽ സ്റ്ററി വകുപ്പിലേക്ക് പോർട്ടബിൾ എക്സറേ യൂണിറ്റ് ഫോർ മൊബയിൽ ഡെന്റൽ ക്ലിനിക് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ ടെൻഡർ നമ്പർ 29/2017-18 പോർട്ടബിൾ എക്സറേ യൂണിറ്റ് ഫോർ മൊബയിൽ ഡെന്റൽ ക്ലിനിക് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—29/2017-18.

ഏകദേശ അടങ്കൽ തുക—` 1.50 ലക്ഷം

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 12 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡിഡികളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2-3960/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of "Portable X-ray Unit" for Community Dentistry Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as

detailed below. The envelopes containing Tender should bear the superscription Tender No. 29/2017-18 for the supply of "Portable X-ray Unit" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The Tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—29/2017-18.

Approximate Cost—` 1.50 Lakhs.

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—17-11-2017, 12 Noon.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate Tender forms, if required, will be issued by a cash remittance shown above, per copy, Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(11)

നമ്പർ സി2-3961/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം കമ്മ്യൂണിറ്റി ഡെന്റൽ വകുപ്പിലേക്ക് ഫുളി ഫംക്ഷണൽ ഡെന്റൽ ചെയർ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരബാധത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ ടെൻഡർ നമ്പർ 30/2017-18 ഫുളി ഫംക്ഷണൽ ഡെന്റൽ ചെയർ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—30/2017-18.

ഏകദേശ അടങ്കൽ തുക—` 1.75 ലക്ഷം.

നിരതദ്രവ്യം—1 %.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 12.15 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ ഡിവികളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2-3961/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of "Fully Functional Dental Chair" for Community Dentistry Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing Tender should bear the superscription "Tender No. 30/2017-18 for the supply of "Fully Functional Dental Chair" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011".

Late tenders will not be accepted. The Tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—30/2017-18.

Approximate Cost—` 1.75 Lakhs

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—17-11-2017, 12.15 p. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate Tender forms, if required, will be issued by a cash remittance shown above, per copy. Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-10-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(12)

നമ്പർ സി2-3962/2017/ഡി. സി. റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം കമ്മ്യൂണിറ്റി ഡെന്റൽ സ്റ്ററി വകുപ്പിലേക്ക് അൾട്രാസോണിക് സ്കേലർ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ ടെൻഡർ നമ്പർ 31/2017-18 അൾട്രാസോണിക് സ്കേലർ വിതരണം ചെയ്യുന്നതിനുവേണ്ടി എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—31/2017-18.

ഏകദേശ അടങ്കൽ തുക—` 1,25,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 448.

പകർപ്പ്—` 224.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—7-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 12.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണ വശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി.ഡി.കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017, 3 മണി ആയിരിക്കും.

No. C2-3962/2017/DCT. 23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of “Ultrasonic Scaler Unit Magnetostrictive” for Community Dentistry Department of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing Tender should bear the superscription “Tender No. 31/2017-18 for the supply of “Ultrasonic Scaler Unit Magnetostrictive” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

Late tenders will not be accepted. The Tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—31/2017-18.

Approximate Cost—` 1,25,000.

EMD—1%.

Cost of tender form:

Original—` 448.

Duplicate—` 224.

Last date and time of sale of tender form—7-11-2017, 3 p. m.

Last date and time of receipt of tender form—13-11-2017, 3 p. m.

Date and time of opening of tender—17-11-2017, 12.30 p. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps D.D. etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate Tender forms, if required, will be issued by a cash remittance shown above, per copy, Tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-11-2017 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(13)

നമ്പർ സി2-2622/2017/ഡി.സി.റ്റി. 2017 ഒക്ടോബർ 6.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം ഓർത്തോ ഡോൻറിക്സ് വകുപ്പിലേക്ക് ഫിക്സഡ് അപ്ലയൻസസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ 'ടെൻഡർ നമ്പർ 32/2017-18 ഫിക്സഡ് അപ്ലയൻസസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി' എന്ന് രേഖപ്പെടുത്തി "ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം" എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് നമ്പർ—32/2017-18.

ഏകദേശ അടങ്കൽ തുക—` 5,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ—` 1,120.

പകർപ്പ്—` 560.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—23-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—24-11-2017, 11.30 മണി.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011 എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതു മല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പന 22-11-2017, 3 മണി വരെ ആയിരിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി.ഡി.-കളോ

സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 10-11-2017, 3 മണി ആയിരിക്കും.

No. C2-2622/2017/DCT.

6th October 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of "Fixed Appliance Materials" for Orthodontics Department of Government Dental College, Thiruvananthapuram for the year 2017-18. The envelopes containing tender should bear the superscription "Tender No. 32/2017-18 for the supply of "Fixed Appliance Materials" and should be addressed to "The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011".

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

Tender No.—32/2017-18.

Approximate Cost—` 5,00,000.

EMD—1%.

Cost of tender form:

Original—` 1,120.

Duplicate—` 560.

Last date and time of receipt of tender form—23-11-2017, 3 p. m.

Date and time of opening of tender—24-11-2017, 11.30 a. m.

Intending tenderers may on application to The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Sale of tender form will be Closed at 3 p. m. on 22-11-2017. Cheques, Postage Stamps, D.D. etc. will not be accepted towards the cost of forms, nor will the forms be sent by VPP. Duplicate tender forms if required, will be issued, by a cash remittance shown above, per copy. Tender forms will be sent, if required by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 10-11-2016 at 3 p. m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Govt. Dental College, Thiruvananthapuram.

(Sd.) Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-1709/2017/ഡി. സി. റ്റി.

2017 സെപ്റ്റംബർ 25.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ഡെന്റൽ മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 9/2017-18 മുതൽ 15/2017-18 ഡെന്റൽ മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ, അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

നിരതദ്രവ്യം—1%.

ദർഘാസ് നമ്പർ	ഏകദേശ വില (` ലക്ഷത്തിൽ)	ദർഘാസ് ഫോറത്തിന്റെ വില വിവരം		ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും	ദർഘാസ് വിൽപനയുടെ അവസാന തീയതിയും സമയവും	ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും
		അസ്സൽ	പകർപ്പ്			
9/2017-18	3.37	784	392	15-11-2017, 11 a.m.	7-11-2017, 3 p.m.	13-11-2017, 3 p.m.
10/2017-18	4.66	1,120	560	15-11-2017, 11.15 a.m.	„	„
11/2017-18	4.45	1,008	504	15-11-2017, 11.30 a.m.	„	„
12/2017-18	3.59	896	448	15-11-2017, 11.45 a.m.	„	„
13/2017-18	4.02	1,008	504	15-11-2017, 12 Noon	„	„
14/2017-18	4.60	1,120	560	15-11-2017, 12.15 p.m.	„	„
15/2017-18	1.09	448	224	15-11-2017, 12.30 p.m.	„	„

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷയോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡിഡികളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ` 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017-ന് 3 മണിവരെ ആയിരിക്കും.

No. C2-1709/2017/DCT.

25th September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Dental Materials and Supplies for the various Departments of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 09/2017-18 to 15/2017-18 for the supply of Dental Materials and Supplies” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011”.

Late Tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present at that time.

EMD—1%.

Tender No.	Approximate Cost (` in lakh)	Cost of Tender form		Date and time of opening of Tender forms	Last date and time of Sale of Tender forms	Last date and time of receipt of Tender forms
		Orginal	Duplicate			
09/2017-18	3.37	784	392	15-11-2017, 11 a.m.	7-11-2017, 3 p.m.	13-11-2017, 3 p.m.
10/2017-18	4.66	1,120	560	15-11-2017, 11.15 a.m.	„	„
11/2017-18	4.45	1,008	504	15-11-2017, 11.30 a.m.	„	„
12/2017-18	3.59	896	448	15-11-2017, 11.45 a.m.	„	„
13/2017-18	4.02	1,008	504	15-11-2017, 12 Noon	„	„
14/2017-18	4.60	1,120	560	15-11-2017, 12.15 p.m.	„	„
15/2017-18	1.09	448	224	15-11-2017, 12.30 p.m.	„	„

Intending tenderers may, on application to the Principal, Government Dental College, Thiruvananthapuram-11, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the Tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ₹ 50 as postage charge in the form of money order. Last date of receipt of money order is 30-10-2017 at 3 p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

(2)

നമ്പർ സി2-2000/2017/ഡി. സി. റ്റി.

2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം ഗവൺമെന്റ് ദന്തൽ കോളേജിൽ 2017-18 വർഷം വിവിധ വകുപ്പുകളിലേക്ക് ഡെന്റൽ മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് ഉൾക്കൊള്ളിച്ചിട്ടുള്ള കവറിൽ “ടെണ്ടർ നമ്പർ 16/2017-18 മുതൽ 25/2017-18 ഡെന്റൽ മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിനുവേണ്ടി” എന്ന് രേഖപ്പെടുത്തി “ദി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011, കേരളം” എന്ന മേൽവിലാസത്തിൽ എത്തിച്ചുതരേണ്ടതുമാണ്.

താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് നൽകിയവരുടെയോ അവരുടെ അംഗീകൃത പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

നിരതദ്രവ്യം—1%.

ദർഘാസ് നമ്പർ	ഏകദേശ വില (₹ ലക്ഷത്തിൽ)	ദർഘാസ് ഫോറത്തിന്റെ വില വിവരം		ദർഘാസ് ഫോറം വിൽപനയുടെ അവസാന തീയതിയും സമയവും	ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും	ദർഘാസ് ഫോറങ്ങൾ തുറക്കുന്ന തീയതിയും സമയവും
		അസ്സൽ	പകർപ്പ്			
16/2017-18	5.00	1,120	560	7-11-2017, 3 p.m.	13-11-2017, 3 p.m.	16-11-2017, 11 a.m.
17/2017-18	5.00	1,120	560	„	„	16-11-2017, 11.15 a.m.
18/2017-18	5.00	1,120	560	„	„	16-11-2017, 11.30 a.m.
19/2017-18	5.00	1,120	560	„	„	16-11-2017, 11.45 a.m.
20/2017-18	5.00	1,120	560	„	„	16-11-2017, 12 Noon
21/2017-18	5.00	1,120	560	„	„	16-11-2017, 12.15 p.m.
22/2017-18	5.00	1,120	560	„	„	16-11-2017, 12.30 p.m.
23/2017-18	5.00	1,120	560	„	„	16-11-2017, 2 p. m.
24/2017-18	5.00	1,120	560	„	„	16-11-2017, 2.30 p.m.
25/2017-18	3.00	672	336	„	„	16-11-2017, 2.45 p.m.

ദർഘാസ് സമർപ്പിക്കാൻ ആഗ്രഹിക്കുന്നവർ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, തിരുവനന്തപുരം, പിൻ-695 011-നോട് അപേക്ഷിക്കേണ്ടതും നിശ്ചിത ടെണ്ടർ ഫോറം വാങ്ങേണ്ടതുമാണ്. ടെണ്ടർ ഫോറത്തിനായുള്ള അപേക്ഷ യോടൊപ്പം മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന നിരക്കിൽ ഒരു ഫോറത്തിന്റെ നിശ്ചിത വില ഒടുക്കേണ്ടതും അത് ഒരു കാരണവശാലും തിരികെ നൽകുന്നതുമല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാവുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി ചെക്കുകളോ, പോസ്റ്റേജ് സ്റ്റാമ്പുകളോ, ഡി.ഡി.-കളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ പകർപ്പ് ഓരോന്നിന്റെയും വില മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്നതായിരിക്കും. തപാലിൽ ദർഘാസ് ഫോറം വേണമെന്നുള്ളവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയോടൊപ്പം ₹ 50 അധികം പോസ്റ്റൽ ചെലവിലേക്കായി മണിയോർഡർ മുഖേന സമർപ്പിക്കേണ്ടതാണ്. മണിയോർഡർ ലഭിക്കേണ്ട അവസാന തീയതി 30-10-2017-ന് 3 മണിവരെ ആയിരിക്കും.

No. C2-2000/2017/DCT.

23rd September 2017.

Sealed competitive tenders in the prescribed form are invited for the purchase of Dental Materials and Supplies for the the various Departments of Government Dental College, Thiruvananthapuram for the year 2017-18 as detailed below. The envelopes containing tender should bear the superscription “Tender No. 16/2017-18 to 25/2017-18 for the supply of Dental Materials and Supplies” and should be addressed to “The Principal, Government Dental College, Thiruvananthapuram, Pin-695 011”.

Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorized representatives, who may be present and at that time.

EMD—1%.

Tender No.	Approximate Cost (` in lakh)	Cost of Tender form		Last date and time of sale of tender forms	Last date and time of receipt of tender forms	Date and time of opening of tender forms
		Original	Duplicate			
16/2017-18	5.00	1,120	560	7-11-2017, 3 p.m.	13-11-2017, 3 p.m.	16-11-2017, 11 a.m.
17/2017-18	5.00	1,120	560	”	”	16-11-2017, 11.15 a.m.
18/2017-18	5.00	1,120	560	”	”	16-11-2017, 11.30 a.m.
19/2017-18	5.00	1,120	560	”	”	16-11-2017, 11.45 a.m.
20/2017-18	5.00	1,120	560	”	”	16-11-2017, 12 Noon
21/2017-18	5.00	1,120	560	”	”	16-11-2017, 12.15 a.m.
22/2017-18	5.00	1,120	560	”	”	16-11-2017, 12.30 p.m.
23/2017-18	5.00	1,120	560	”	”	16-11-2017, 12.45 p.m.
24/2017-18	5.00	1,120	560	”	”	16-11-2017, 2 p.m.
25/2017-18	3.00	672	336	”	”	16-11-2017, 2.30 p.m.

Intending tenderers may, on application to the Principal, Government Dental College Thiruvananthapuram-11, Pin-695 011, obtain requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance shown above, which is the price fixed for a form and which is not refundable, at any circumstances. The tender forms are not transferable. Cheques, Postage Stamps, DD etc. will not be accepted towards the cost of forms, nor will the forms be sent by V.P.P. Duplicate tender forms, if required, will be issued by a cash remittance shown above, per copy, tender forms will be sent, if required, by post on payment of an additional amount of ` 50 as postage charge in the form of Money Order. Last date of receipt of Money Order is 30-10-2017 at 3p.m. The specifications and tender schedule attached to the tender notice will forms part of this tender notice.

Government Dental College,
Thiruvananthapuram.
e-mail:principalgdctvm@gmail.com

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി/1306/2017/ജി.ഡി.സി.എ. 2017 സെപ്റ്റംബർ 18.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ കൺസർവേറ്റീവ് ദന്തിസ്ട്രി വിഭാഗങ്ങളിലേക്ക് പോർസലെയ്ൻ ഫർണസ് (1 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ.എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ.എഫ്.സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങളെ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവർ, പുറത്ത് മേലെഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിലേക്ക് അടയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 3,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 600.

ഡ്യൂപ്ലിക്കേറ്റ്—` 300

തപാൽ വഴി—` 650.

ദർഘാസ് ഫോറം വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 16-11-2017 വൈകിട്ട് നാല് മണിയാണ്. ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 18-11-2017 ഉച്ചയ്ക്ക് 2 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവൃത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്നും വൈകിട്ട് 3 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണി ഓർഡർ അച്ചാൽ ദർഘാസ് ഫോറം തപാൽ ആയി അയയ്ക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. രീതിയിൽ അയയ്ക്കുന്നതുമല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലയ്ക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള

സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ആഫീസിൽ നിന്നും ലഭ്യമാണ്.

No. C/1306/2017/G.D.C.A. 18th September 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the purchase of Porcelain Furnace (1 No.) in the Conservative Dentistry department of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. The details of equipments will be issued along with the tender forms. Period of warranty, rate of AMC/CAMC should be specifically quoted in the tender.

The envelopes containing the tender should bear the superscription should be addressed to the Principal Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

Estimated Cost—` 3,00,000.

Cost of tender form:

Original—` 600.

Duplicate—` 300.

By post—` 650.

Last date and time of sale of tender form—15-11-2017, 3 p. m.

Last date and time of sale of tender form by post—2-11-2017, 3 p. m.

The last date of the receipt of the tender form is 16-11-2017, 4 p. m. The tenders will be opened on 18-11-2017, 2 p. m. in the presence of the Bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 & Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Govt. Dental College, Alappuzha-688 005.

(2)

നമ്പർ സി/1308/2017/ജി.ഡി.സി.എ. 2017 സെപ്റ്റംബർ 18.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ ഓറൽ ആന്റ് മാക്സിലോഫേഷ്യൽ സർജറി വിഭാഗങ്ങളിലേക്ക് ക്രോസ്സ് ഡ്രൈവ് സിസ്റ്റം (1 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ.എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ.എഫ്.സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങളെ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവർ, പുറത്ത് മേലേഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിലേക്ക് അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 3,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 600

പകർപ്പ് —` 300

തപാൽ വഴി—` 650

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 16-11-2017 വൈകിട്ട് നാല് മണിയാണ്. ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 18-11-2017 വൈകിട്ട് 4 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവൃത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ആഫീസിൽ നിന്നും 15-11-2017 വൈകിട്ട് 3 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണി ഓർഡർ അച്ചാൽ ദർഘാസ് ഫോറം തപാൽ ആയി അയയ്ക്കുന്നതാണ്. തപാൽ വഴി ദർഘാസ് ഫോറങ്ങൾ 2-11-2017 വൈകിട്ട് മൂന്നുമണി വരെ ലഭിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. രീതിയിൽ അയയ്ക്കുന്നതുമല്ല. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ആഫീസിൽ നിന്നും ലഭ്യമാണ്.

No. C/1308/2017/G. D.C.A.

18th September 2017.

(3)

Sealed and competitive tenders in the prescribed form are invited from the Manufacturers or authorized suppliers for the purchase of Cross drive system (1 No.) in the Oral Maxillofacial Surgery department of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. The details of equipments will be issued along with the tender forms. Period of warranty rate of AMC/CAMC should be specifically quoted in the tender.

The envelopes containing the tender should bear the superscription should be addressed to the Principal, Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

Estimated Cost—` 3,00,000.

Cost of tender form:

Original—` 600

Duplicate—` 300

By post—` 650

Last date of sale of tender forms—15-11-2017, 3 p. m.

Last date of sale of tender forms by post—2-11-2017, 3 p. m.

The last date of the receipt of the tender forms is 16-11-2017, 4 p. m. The tenders will be opened on 18-11-2017, 4 p. m. in the presence of the Bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 & Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 (Rupees Two Hundred and Fifty Only) by Money Order taken in favour of the Principal, Govt. Dental College, Alappuzha-688 005.

നമ്പർ സി/1309/2017/ജി.ഡി.സി.എ. 2017 സെപ്റ്റംബർ 18.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ ഓറൽ മാക്സിലോഫേഷ്യൽ സർജറി വിഭാഗത്തിലേക്ക് ഇംപ്ലാന്റ് കിറ്റ് (1 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ.എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ.എഫ്.സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക, വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങൾ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവർ, പുറത്ത് മേലേഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിലേക്ക് അയക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 4,00,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 600

തപാൽ വഴി—` 650

പകർപ്പ്—` 300

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 16-11-2017 വൈകിട്ട് നാല് മണി. ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 18-11-2017 വൈകിട്ട് 4.30 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവൃത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്നും 15-11-2017 വൈകിട്ട് 3 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണി ഓർഡർ അച്ചാൽ ദർഘാസ് ഫോറം തപാൽ ആയി അയയ്ക്കുന്നതാണ്. തപാൽ വഴി ദർഘാസ് ഫോറങ്ങൾ 2-11-2017 വൈകിട്ട് മൂന്നുമണി വരെ ലഭിക്കുന്നതായിരിക്കും. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി. പി. പി. രീതിയിൽ അയയ്ക്കുന്നതുമല്ല. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്.

No. C/1309/2017/G. D.C.A.

18th September 2017.

(4)

Sealed and competitive tenders in the prescribed form are invited from the Manufacturers or authorized suppliers for the purchase of Implant Kit (No.1) in the OMFS Department of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. Period of warranty rate of AMC/CAMC should be specifically quoted in the tender. The details of equipments will be issued along with the tender forms.

The envelopes containing the tender should bear the superscription and should be addressed to the Principal, Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

Estimated Cost—` 4,00,000.

Cost of tender form:

Original — ` 600

By post— ` 650

Duplicate — ` 300

Last date of sale of tender forms— 15-11-2017 3 p. m.

Last date of sale of tender forms by post—2-11-2017 3 p. m.

The last date of the receipt of the tender forms is 16-11-2017, 4 p. m. The tenders will be opened on 18-11-2017, 4. 30 p. m. in the presence of the bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 & Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 (Rupees Two Hundred and Fifty Only) by Money Order taken in favour of the Principal, Govt. Dental College, Alappuzha-688 005.

നമ്പർ സി/1305/2017/ജി.ഡി.സി.എ. 2017 സെപ്റ്റംബർ 19.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ കൺസർവേറ്റീവ് ദന്തിസ്ക്രി വിഭാഗത്തിലേയ്ക്ക് ലാബ് മൈക്രോമോട്ടോർ വിത്ത് ഹെവി ഡ്യൂട്ടി ഹാൻഡ് പീസ് (2 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ.എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ.എഫ്.സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക, വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

ഉപകരണങ്ങൾ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവർ, പുറത്ത് മേലേഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിലേക്ക് അടയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,80,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 400 .

തപാൽ വഴി—` 450.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200.

ദർഘാസ് ഫോറം വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 16-11-2017 വൈകിട്ട് നാല് മണി. ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 18-11-2017 ഉച്ചയ്ക്ക് 1 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവൃത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ആഫീസിൽ നിന്നും വൈകിട്ട് 3 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണി ഓർഡർ അയച്ചാൽ ദർഘാസ് ഫോറം തപാൽ ആയി അയയ്ക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. രീതിയിൽ അയയ്ക്കുന്നതുമല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ആഫീസിൽ നിന്നും ലഭ്യമാണ്.

No. C/1305/2017/G. D.C.A.

19th September 2017.

Specification

Sealed and competitive tenders in the prescribed form are invited from the Manufacturers or authorized suppliers for the purchase of Lab Micro motor with heavy duty hand piece (2 Nos.) in the Conservative Dentistry Departments of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. Period of warranty rate of AMC/CAMC should be specifically quoted in the tender. The details of equipments will be issued along with the tender forms.

Lab Micro Motor (with heavy duty handpiece)

Laboratory burshless motor knee type. Vertical and portable type, variable speed control by hand dial or foot pedal. Digital speed display-Auto-cruise speed function.

Self diagnosis system

Error code display function.

Micromotor hand piece:non

load 0-50,000rpm

Electric power 230 w

(5)

The envelopes containing the tender should bear the superscription and should be addressed to the Principal Government Dental College, Alappuzha. Late tenders will not be accepted.

നമ്പർ സി/1307/2017/ജി.ഡി.സി.എ. 2017 സെപ്റ്റംബർ 19.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

ആലപ്പുഴ ഗവൺമെന്റ് ദന്തൽ കോളേജിലെ ഓർത്തോഡോന്റീക്സ്, പ്രോസ്ടോഡോന്റീക്സ്, ഓറൽ ആന്റ് മാക്സിലോഫെഷ്യൽ സർജറി എന്നീ വിഭാഗങ്ങളിലേക്ക് ഇൻസ്ട്രുമെന്റ് ഹോൾഡിംഗ് ട്രോളി (10 എണ്ണം) വിതരണം ചെയ്യുന്നതിലേക്ക് കമ്പനികളിൽ നിന്ന് മുദ്രവച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ആവശ്യമെങ്കിൽ സാധന/സാമഗ്രിയുടെ സോദാഹരണ പ്രദർശനം നടത്തേണ്ടതുമാണ്. വാറണ്ടി കാലയളവും എ.എം.സി./സി.എ.എം.സി. നിരക്കും ടെണ്ടറിൽ വ്യക്തമായി രേഖപ്പെടുത്തണം.

Estimated Cost—` 1,80,000.

Cost of tender form:

Original— ` 400

Duplicate— ` 200

By Post—` 450

ടെണ്ടറിൽ പങ്കെടുക്കുന്ന വിതരണക്കാർ/നിർമ്മാതാക്കൾ അവരുടെ ബാങ്ക് അക്കൗണ്ട് നമ്പർ, ഐ.എഫ്.സി. കോഡ് എന്നിവ വ്യക്തമാക്കിയിരിക്കണം. വിതരണം ചെയ്യുന്ന/സ്ഥാപിക്കുന്ന ഉപകരണത്തിന്റെ ബിൽ തുക വിതരണം ചെയ്യുന്ന വിതരണക്കാർ/സ്ഥാപിക്കുന്നവരുടെ ബാങ്ക് അക്കൗണ്ടിൽ ലയിപ്പിക്കുന്നതിലേക്ക് വേണ്ടിയാണിത്.

Last date and time of sale of tender forms— 15-11-2017, 3 p. m.

Last date and time of sale of tender forms by post—2-11-2017, 3 p. m.

ഉപകരണങ്ങൾ സംബന്ധിച്ചുള്ള വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറങ്ങളോടൊപ്പം നൽകുന്നതായിരിക്കും. ദർഘാസ് രേഖകൾ അടങ്ങിയ കവർ, പുറത്ത് മേലേഴുത്തോടുകൂടി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് ദന്തൽ കോളേജ്, ആലപ്പുഴ-5 എന്ന വിലാസത്തിലേക്ക് അയയ്ക്കേണ്ടതാണ്. നിശ്ചിത സമയം കഴിഞ്ഞു കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 400 .

തപാൽ വഴി—` 450.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200.

ദർഘാസ് ഫോറം വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

The last date of the receipt of the tender forms is 16-11-2017, 4 p. m. The tenders will be opened on 18-11-2017, 1 p. m. in the presence of the bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/ set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 & Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

ദർഘാസുകൾ ഓഫീസിൽ ലഭിക്കേണ്ട അവസാന തീയതി 16-11-2017 വൈകിട്ട് നാല് മണിക്ക് ദർഘാസുകാരന്റെയോ അയാൾ അധികാരപ്പെടുത്തിയ പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ ദർഘാസുകൾ 18-11-2017 ഉച്ചയ്ക്ക് 3 മണിക്ക് തുറക്കുന്നതായിരിക്കും. പ്രവൃത്തി ദിനങ്ങളിൽ നിശ്ചിത തുക ക്യാഷ് കൗണ്ടറിൽ ഒടുക്കി ദർഘാസ് ഫോറം ഓഫീസിൽ നിന്നും വൈകിട്ട് 3 മണിവരെ നേരിട്ട് വാങ്ങാവുന്നതാണ്. ദർഘാസിന്റെ വില + ` 50 മണി ഓർഡർ അയച്ചാൽ ദർഘാസ് ഫോറം തപാൽ ആയി അയയ്ക്കുന്നതാണ്. ദർഘാസ്

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Govt. Dental College, Alappuzha-688 005.

ഫോറത്തിനായി ഒടുക്കുന്ന തുക യാതൊരു കാരണവശാലും തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യപ്പെടാൻ പാടില്ല. ദർഘാസ് വിൽപന എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകിട്ട് 3 മണിക്ക് അവസാനിക്കും. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി തപാൽ മുദ്രകളോ ചെക്കുകളോ സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ വി.പി.പി. രീതിയിൽ അയയ്ക്കുന്നതുമല്ല. പകർപ്പ് ദർഘാസ് ഫോറങ്ങൾ പകുതി വിലക്ക് ലഭിക്കുന്നതാണ്. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ഇതിൽ വീഴ്ച വരുത്തുന്ന ദർഘാസുകൾ തിരസ്കരിക്കപ്പെടുന്നതായിരിക്കും. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി ദിനങ്ങളിൽ ആഫീസിൽ നിന്നും ലഭ്യമാണ്.

No. C/1307/2017/G. D.C.A. 18th September 2017.

Sealed and competitive tenders in the prescribed form are invited from the Manufacturers or authorized suppliers for the purchase of Instrument Holding Trolley (10 Nos.) in the Prostho, Ortho and OMFS Departments of Government Dental College, Alappuzha. Demonstration of the item is to be done if necessary. Period of warranty rate of AMC/CAMC should be specifically quoted in the tender. The details of equipments will be issued along with the tender forms.

The envelopes containing the tender should bear the superscription should be addressed to the Principal, Government Dental College, Alappuzha. Late tenders will not be accepted.

All the participating Bidders/Authorized Dealers should clearly show their Bank Accounts and Bank's IFC code (bold letters) in an authorized Letterhead for payments through online.

Estimated Cost—` 1,50,000.

Cost of tender form:

Original— ` 400

Duplicate— ` 200

By Post—` 450

Last date and time of sale of tender forms— 15-11-2017, 3 p. m.

Last date and time of sale of tender forms by post—2-11-2017, 3 p. m.

The last date of the receipt of the tender forms is 16-11-2017, 4 p. m. The tenders will be opened on 18-11-2017, 3 p. m. in the presence of the Bidders or their authorized representative who may be present at that time. Application for the tender form should be accompanied by a cash remittance which is the price fixed for a form/ set of forms and which is not refundable under any

circumstances. The tender forms are not transferable. Cheques, postage stamps etc. will not be accepted towards the cost of forms, nor will the forms be sent per V.P.P. Duplicate tender forms if required will be issued at half of tender cost per copy. Rate should be quoted in Indian Rupees only. The tenders without the agreement in the Kerala Stamp Paper worth ` 200 & Earnest Money Deposit @ 1% of quoted rate and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of the tender forms.

Stamp Paper will be supplied to the firms outside Kerala on request, along with the remittance of ` 250 by Money Order taken in favour of the Principal, Govt. Dental College, Alappuzha-688 005.

Specification

Instrument Holding Trolley

Polypropelene autoclavable trays with cover.

Govt. Dental College,
Alappuzha.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ ജി5-7277/2017/മെ.കോ.ആ. 2017 സെപ്റ്റംബർ 27.

തൃശ്ശൂർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ ഉപയോഗിക്കുന്നതിന് ടെണ്ടർ നമ്പർ ജി5-7277/2017/മെ.കോ.ആ. പ്രകാരം താഴെപ്പറയുന്നവ വിതരണം ചെയ്യുന്നതിന് നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഇനവിവരം—ഐ.പി.സ്റ്റിക്കർ 10×5 cm. Roll.

ആവശ്യമുള്ള അളവ്—550 Roll.

ടെണ്ടറുകൾ അയയ്ക്കുന്ന കവറിനുപുറത്ത് ജി5-4100/2017/ മെ.കോ.ആ. എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്.

അടങ്കൽ തുക—` 1,41,900.

ടെണ്ടർ ഫോറത്തിന്റെ വിൽപന നികുതിയടക്കം വില— ` 400 + 5% നികുതി.

ടെണ്ടർ വിൽപന ആരംഭിക്കുന്ന തീയതിയും സമയവും—30-10-2017, 11 മണി.

ടെണ്ടർ വിൽപന അവസാനിക്കുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—18-11-2017, 11 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—18-11-2017, ഉച്ചയ്ക്ക് 12 മണി.

ദർഘാസ് നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-3-2018.

ദർഘാസുകൾ പുരിപ്പിച്ച് അയയ്ക്കേണ്ട വിലാസം— സുപ്രണ്ട്, മെഡിക്കൽകോളേജ് ആശുപത്രി, തൃശ്ശൂർ.

ടെണ്ടർ സമർപ്പിക്കുമ്പോൾ രേഖപ്പെടുത്തുന്ന തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായി സുപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റായി ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ~ 200 വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാരംഭ ഉടമ്പടി വയയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വില നേരിട്ട് ഓഫീസിൽ അടയ്ക്കാവുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. കാരണം കാണിക്കാതെ ദർഘാസ് നീട്ടിവെയ്ക്കുന്നതിനും നിരാകരിക്കുന്നതിനുമുള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. G5-7277/2017/MCH. 27th September 2017.

Competitive tenders are invited in sealed covers superscribing Tender No. G5-7277/2017/MCH for supply of following item for the use of this hospital is an detailed below:

Name of item—IP Stickers 10×5cm, continuous roll— peel off.

Quantity required—550 roll. (One roll contains 1000 stickers)

PAC—~ 1,41,900

Tender No.—G5-4100/2017/MCH.

Cost of tender form (Original)—~ 400 + tax (5%).

Opening date of sale of tender form—30-10-2017, 11 a.m.

Closing date and time of sale of tender form— 15-11-2017, 3 p. m.

Last date and time of receipt of tender—18-11-2017, 11 a. m.

Opening date and time of tender—18-11-2017, 12 Noon.

Date upto which rates are to be firm—31-3-2018.

Tender should be addressed to—Superintendent, Medical College Hospital, Thrissur.

Every tender should be accompanied by an EMD of 1% of the cost of tender item along with an agreement in Kerala Stamp Paper worth ~ 200.

The undersigned reserves the right of accept/reject/postpone any tender without assigning any reason. Further details if any, required can be had from this office during office hours in working days.

Medical College Hospital, Thrissur.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്-1/4798/2017. 2017 ഒക്ടോബർ 12.

മഞ്ചേരി ഗവൺമെന്റ് മെഡിക്കൽ കോളേജിലെ വിവിധ വകുപ്പുകളിലേക്ക് താഴെ കൊടുത്തിരിക്കുന്ന വിവിധ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽനിന്നും അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മുദ്രവെച്ച മൽസരാടിസ്ഥാനത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറവും വിശദാംശങ്ങളും മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയത്ത് ലഭ്യമാണ്. (0483-2764056) ~ 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രവും വാഗ്ദത്ത തുകയുടെ 1% അല്ലെങ്കിൽ ഏറ്റവും കുറഞ്ഞത് ~ 1,500 നിരതദ്രവ്യത്തോടും കൂടി താഴെ നൽകിയിരിക്കുന്ന മേഖലയ്ക്കുമായി ദർഘാസ് സമർപ്പിക്കേണ്ടതാണ്. സംസ്ഥാനത്തിന് പുറത്തുള്ളവർക്ക് മുദ്രപത്രം ലഭിക്കുന്നതിന് ~ 250 മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, മഞ്ചേരി എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. നിരതദ്രവ്യ സമ്മതപത്രത്തിന്റെ മാതൃക ദർഘാസ് ഫോറത്തിൽ അനുബന്ധമായി ചേർത്തിട്ടുണ്ട്.

വില ഇന്ത്യൻ രൂപയിൽ രേഖപ്പെടുത്തുകയും നികുതി കളും മറ്റും വെവ്വേറെ പരാമർശിക്കേണ്ടതുമാണ്. കടത്ത്, ഇൻഷുറൻസ്, കയറ്റിറക്ക്, യന്ത്രസാമഗ്രികൾ സ്ഥാപിക്കൽ, കമ്മീഷൻ എന്നീ ചിലവുകൾ ദർഘാസുകാർ സ്വയം വഹിക്കേണ്ടതാണ്. തുക നൽകുന്നത് ഇന്ത്യൻ രൂപയിലായിരിക്കും. വൈകി ലഭിക്കുന്നതും മതിയായ നിരതദ്രവ്യം, സമ്മതപത്രം മറ്റു ദർഘാസ് വ്യവസ്ഥകൾ എന്നിവ പാലിക്കാത്തതുമായ ദർഘാസുകൾ മറ്റൊരു അറിയിപ്പും കൂടാതെതന്നെ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില ആയി മണിയോർഡർ അല്ലാതെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് വില നൽകി വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ താഴെ സൂചിപ്പിക്കും പ്രകാരം ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഉപകരണങ്ങളുടെ പേരും വകുപ്പും ഏകദേശ വിലയും
1	എസ്1-4798/2017/ജി.എം.സി.എം.—എലിസ റീഡർ & വാഷർ, സെൻട്രൽ റിസർച്ച് ലാബ്—~ 4,25,000
2	എസ്1-4799/2017/ജി.എം.സി.എം.—സെമി ഓട്ടോമാറ്റഡ് റോട്ടറി മൈക്രോടോം, പത്തോളജി വിഭാഗം—~ 5,00,000
3	എസ്1-4800/2017/ജി.എം.സി.എം.—നാസൽ എൻഡോസ്കോപ്പ്, ഇ.എൻ.ടി. വിഭാഗം—~ 4,72,500
4	എസ്1-4801/2017/ജി.എം.സി.എം.—സാവോഫ്ളൂറൻ വേപ്പറൈസർ, അനസ്തേഷ്യ വിഭാഗം—~ 2,50,000
5	എസ്1-4802/2017/ജി.എം.സി.എം.—മൈനർ ഇൻസ്ട്രുമെന്റ്സ്, ജനറൽ മെഡിസിൻ വിഭാഗം—~ 4,00,000

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—ക്രമനമ്പർ 1-ന് ` 1,512, ക്രമനമ്പർ 2-ന് ` 1,680, ക്രമനമ്പർ 3-ന് ` 1,588, ക്രമനമ്പർ 4-ന് ` 840, ക്രമനമ്പർ 5-ന് ` 1,344.

ഡ്യൂപ്ലിക്കേറ്റ്—ക്രമനമ്പർ 1-ന് ` 756, ക്രമനമ്പർ 2-ന് ` 840, ക്രമനമ്പർ 3-ന് ` 794, ക്രമനമ്പർ 4-ന് ` 420, ക്രമനമ്പർ 5-ന് ` 672.

തപാൽവഴി—ക്രമനമ്പർ 1-ന് ` 1,592, ക്രമനമ്പർ 2-ന് ` 1,760, ക്രമനമ്പർ 3-ന് ` 1,668, ക്രമനമ്പർ 4-ന് ` 920, ക്രമനമ്പർ 5-ന് ` 1,424.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—9-11-2017, 3 മണി.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപന അവസാനിക്കുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 11 മണി.

വില നിജപ്പെടുത്തിയിരിക്കുന്ന തീയതി—31-3-2018.

No. S1-4798/2017/GMCM. 12th October 2017.

Sealed and competitive tenders in prescribed form are invited from the manufacturers or authorized dealers for the supply of various equipments to Various Departments of Govt. Medical College, Manjeri as per list attached. Tender forms and details can be obtained from the office of the Principal, Govt. Medical College, Manjeri on payment of tender cost. Tender should be superscribed with Tender No. and addressed to the Principal, Government Medical College, Manjeri. Belated tenders will not be accepted. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of items tendered for/minimum ` 1,500. Stamp Paper will be supplied to the firm outside Kerala on request along with remittance of ` 250 by Money Order in favour of Principal, Govt. Medical College, Manjeri. Specimen copy of the agreement is annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable are to be clearly mentioned. Freight, insurance, loading, unloading, erection and commission charges and installation should be borne by the tenderer. Payment also will be made in Indian Rupees.

The tender without the required earnest money deposit, agreement and not satisfying other tender conditions are liable to be rejected without further notice. Tender form is not transferable. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Duplicate copy of tender form can be obtained on payment of cost. The tender will be opened in the presence of the tenderers or their authorized representatives as scheduled.

Demonstration, if required, should be provided by the firm at their own expense. Further details can be had from the office of the Principal, Govt. Medical College, Manjeri during working hours.

Sl. No.	Tender No. & Name of Equipments and Department with Approximate Cost
1	S1-4798/2017/GMCM—Elisa Reader and Washer to Central Research Lab—` 4,25,000
2	S1-4799/2017/GMCM—Semi Automated Rotary Microtome with blade to Pathology Department—` 5,00,000
3	S1-4800/2017/GMCM—Nasal Endoscope and Instruments for FESS to ENT Department—` 4,72,500
4	S1-4801/2017/GMCM—Savoflurane Vaporiser to Anaesthesia Department—` 2,50,000
5	S1-4802/2017/GMCM—Minor Instruments to General Medicine Department—` 4,00,000

Cost of tender form:

Original—` 1,512 for Sl. No.1, ` 1,680 for Sl. No. 2, ` 1,588 for Sl. 3, ` 840 for Sl. No. 4 and ` 1,344 for Sl. No. 5.

Duplicate—` 756 for Sl. No.1, ` 840 for Sl. No. 2, ` 794 for Sl. 3, ` 420 for Sl. No. 4 and ` 672 for Sl. No. 5.

By post—` 1,592 for Sl. No.1, ` 1,760 for Sl. No. 2, ` 1,668 for Sl. 3, ` 920 for Sl. No. 4 and ` 1,424 for Sl. No. 5.

Closing date and time of sale of tender form by post—9-11-2017, 3 p. m.

Closing date and time of sale of tender form—15-11-2017, 3 p. m.

Due date and time for receipt of tender—16-11-2017, 3 p. m.

Date and time for opening of tender—17-11-2017, 11 a. m.

Date upto which rates are to be firm—31-3-2018.

SPECIAL CONDITIONS

1. The brochure issued by the manufacturer in original should be attached.
2. The firm should be arranged demonstration at his own cost, if request.
3. Warranty : Minimum 2 years.
4. AMC and CAMC minimum 5 years. AMC and CAMC (rate to be mentioned separately) will be considered for selection if necessary.
5. No advance payment will be made.

Govt. Medical College,
Manjeri.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്2-14790/2017/എം.സി.സി. 2017 സെപ്റ്റംബർ 25.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ ബയോ കെമിസ്ട്രി വകുപ്പിലേക്ക് താഴെ പറയുന്ന റീ ഏജന്റ് ഫോർ ഡയഗ്നോസ്റ്റിക്സ് കിറ്റ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മൽസരാധിഷ്ഠിതമായതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽത്തുക—` 3,48,000.

നിരതദ്രവ്യം—` ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 826

തപാൽ വഴി—` 876

ഡ്യൂപ്ലിക്കേറ്റ്—` 472

ദർഘാസ് ഫോമുകൾ തപാൽവഴി വിൽപന തീരുന്ന തീയതിയും സമയവും—8-11-2017, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 3 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-11-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-11-2017, 2 മണി.

ടെണ്ടർ നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി—31-3-2018.

ദർഘാസുകൾ എസ്2-14790/2017/എം.സി.സി. എന്ന മേഖലത്തോടുകൂടി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം ഉച്ചയ്ക്ക് 2 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ആഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S2-14790/2017/MCC. 25th September 2017.

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the supply of following reagent for Diagnostic kit to Biochemistry Department of this College as detailed. Demonstration of the item is to be done if necessary.

Estimate Cost—` 3,48,000.

Earnest Money Deposit—1% of the quoted amount.

Cost of tender form:

Original—` 826

Duplicate—` 472

By post—` 876

Last date and time of sale of tender form by post—8-11-2017, 3 p. m.

Last date and time of sale of tender form—16-11-2017, 3 p. m.

Last date and time of receipt of tender form—17-11-2017, 11 a. m.

Date and time of opening of tender—17-11-2017, 2 p. m.

Date up to which the rates are to be firm—31-3-2018.

Tenders should be superscribed with Tender No. S2-14790/2017/MCC and addressed to the Principal, Govt. Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives.

Rate should be quoted in Indian Rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamp etc. will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firm outside Kerala, on request, along with the remittance of ` 250 by Money Order taken in favour of Principal, Govt. Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

DETAILS OF SPECIFICATION

Sl. No.	Items	Specification	Quantity
1	Serum Amylase	Should be 50 ml or below 50ml/bottle	1000ml
2	Serum Lipase	Should be 50 ml or below 50ml/bottle	1000ml
3	Quality Control sample Normal	1*5ml	60
4	Quality Control sample Pathological	1*5ml	60

Govt. Medical College, Kozhikode.

(Sd.) Principal.

ലഘു ദർഘാസ പരസ്യം

നമ്പർ എസ്/2033/2017/സി.എൻ.സി. 2017 ഒക്ടോബർ 4.

കോഴിക്കോട് ഗവൺമെന്റ് നഴ്സിംഗ് കോളേജിലെ അഡ്വാൻസ്ഡ് സ്കിൽ ലാബിലേക്ക് ആവശ്യമായ സിമുലേഷൻ കിറ്റ്സ് വിതരണം ചെയ്യുന്നതിന് നിർമ്മാതാക്കളിൽ നിന്നോ അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 5,00,000.

നിരതദ്രവ്യം—` ടെണ്ടർ തുകയുടെ 1%.

ദർഘാസ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 1,120.

തപാൽ വഴി—` 1,160.

ഡ്യൂപ്ലിക്കേറ്റ്—` 560.

ദർഘാസ ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—12-11-2017, 3 മണി.

ദർഘാസ ഫോറങ്ങൾ തപാൽവഴി വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—6-11-2017, 3 മണി.

ദർഘാസ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 4 മണി.

ദർഘാസ തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 11.30 മണി.

തുക നിശ്ചിതമായി നിൽക്കേണ്ട തീയതി—31-3-2018.

ദർഘാസുകൾ എസ്/2033/2017/സി.എൻ.സി. എന്ന മേലെ ഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, ഗവ. കോളേജ് ഓഫ് നഴ്സിംഗ്, മെഡിക്കൽ കോളേജ് പി. ഒ., കോഴിക്കോട് എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. നിശ്ചിത തീയതിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മേൽ സൂചിപ്പിച്ച ദിവസം കൃത്യസമയത്ത് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് നഴ്സിംഗ് കോളേജ് ഓഫീസിൽനിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭ്യമാണ്.

No. S-2033/2017/CNC.

4th October 2017.

Sealed and superscribed tenders in the prescribed form are invited for the supply of Simulation Kits for Advanced Skill Lab of Government College of Nursing Calicut. Tender forms can be had from the Office of the Principal, Government College of Nursing, Calicut direct on payment of ` 1,120 and by registered post on payment of ` 1,160 by Money Order. Tender forms should be superscribed as “Tender No. S/2033/2017/CNC” and addressed to The Principal, Government College of Nursing, Calicut, Kerala-673 008. The last date of receipt of tender is at 4 p.m. on 13-11-2017. Late tenders will not be accepted. The tenders will be opened at 11.30 a.m. on 14-11-2017 in the presence of tenderers or their authorised representatives who may be present at that time.

Approximate Cost—` 5,00,000.

Tender forms are not transferable under any circumstances. Sale of tender forms by post will be closed at 3 p. m. on 6-11-2017. Cheques, Drafts, Postage Stamps etc., will not be accepted towards cost of tender forms not will the forms be sent by VPP. Duplicate copy of tender forms can be had on payment of ` 500.

IMPORTANT

The tenderers should send along with the tender an agreement executed and signed in Kerala Stamp Paper worth ` 200 and an EMD at 1% of the total cost of the items tendered for. Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp Paper will be supplied to firms outside Kerala on request along with a remittance of ` 240 (Rupees two hundred towards cost of stamp paper and ` 40 as incidental charges) by money order. Specifications of the item quoted should be properly mentioned.

Date upto which rates are to be firm—31-3-2018.

Government College of Nursing, Calicut.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ എസ് /2060/2017/സി.എൻ.സി. 2017 ഒക്ടോബർ 4.

കോഴിക്കോട് ഗവൺമെന്റ് നഴ്സിംഗ് കോളേജിലെ ലേഡീസ് ഹോസ്റ്റലിലേക്ക് ആവശ്യമായ കിച്ചൻ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിന് നിർമ്മാതാക്കളിൽ നിന്നോ അംഗീകൃത വിതരണക്കാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

- അടങ്കൽ തുക— ` 4,36,500.
- നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ 1%.
- ദർഘാസ് ഫോറത്തിന്റെ വില:
 - ഒറിജിനൽ— ` 1,010.
 - തപാൽവഴി— ` 1,050.
 - ഡ്യൂപ്ലിക്കേറ്റ്— ` 525.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും— 10-11-2017, 3 മണി.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും— 15-11-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും— 16-11-2017, 4 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 17-11-2017, 11.30 മണി.

തുക നിശ്ചിതമായി നിൽക്കേണ്ട തീയതി—31-3-2018.

ദർഘാസുകൾ എസ് /2060/2017/സി.എൻ.സി. എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ 'പ്രിൻസിപ്പാൾ, ഗവ. കോളേജ് ഓഫ് നഴ്സിംഗ്, മെഡിക്കൽ കോളേജ്, പി. ഒ., കോഴിക്കോട്' എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. നിശ്ചിത തീയതിക്കുശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മേൽസൂചിപ്പിച്ച ദിവസം കൃത്യ സമയത്ത് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കുന്ന ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണി ഓർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള സർക്കാർ മുദ്രപ്പത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ, നഴ്സിംഗ് കോളേജ് ഓഫീസിൽ നിന്നും പ്രവർത്തി ദിവസങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. S/2060/2017/CNC. 4th October 2017.

Sealed and superscribed tenders in the prescribed forms are invited for the supply of Kitchen Equipments for Ladies Hostel of Govt. College of Nursing, Calicut.

- Approximate Cost— ` 4,36,500.
- Price of tender form:
 - Original— ` 1,010.
 - By post— ` 1,050.
 - Duplicate— ` 525.

Last date of issue of tender by post— 10-11-2017, 3 p. m.

Last date and time of issue of tender form— 15-11-2017, 3 p. m.

Due date and time of receipt of tender— 16-11-2017, 4 p. m.

Date and time of opening of tender— 17-11-2017, 11.30 a. m.

Date upto which rates are to be firm—31-3-2018.

Tender forms can be had from the office of the Principal, Govt. College of Nursing, Calicut direct on payment of ` 1,010 and by registered post on payment by money order. Tender form should be superscribed as "Tender No. S/2060/2017/CNC and adressed to the Principal, Govt. College of Nursing, Calicut, Kerala-673 008. Late tender will not be accepted. The tenders will be opened in the presence of tenderers or their authorized representatives who may be present at that time. Tender forms are not transferable under any circumstances. Cheques, Draft, Postage Stamps etc. will not be accepted towards the cost of forms not will the forms be sent by V.P.P.

The tenderers should send along with the tender an agreement executed and signed in Kerala Stamp Paper worth ` 200 and an EMD at 1% of the total cost of the items tendered for. Tenders without Agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp Paper will be supplied to firms outside Kerala on request along with a remittance of ` 240 (Rupees two hundred towards the cost of Stamp Paper and ` 40 as incidental charges) by money order. Specifications of the item quoted should be properly mentioned.

Government College of Nursing, Kozhikode.

(Sd.) Principal.

Motor Vehicles Department

ദർഘാസ് പരസ്യം

നമ്പർ എം/2484/2017/ഇ.എം. 2017 ഒക്ടോബർ 26.

മോട്ടോർ വാഹന വകുപ്പിന്റെ കീഴിലുള്ള മുവാറ്റുപുഴ റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസിലേക്ക് ആവശ്യമായ 12 കമ്പ്യൂട്ടർ സിസ്റ്റം വാങ്ങുന്നതിന് സീൽവച്ച മുദ്രണം ചെയ്ത മൽസര സ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ടെണ്ടർ ഫോമുകൾ വകുപ്പിന്റെ വെബ്സൈറ്റായ www.keralamvd.gov.in-ൽ പരസ്യപ്പെടുത്തിയിട്ടുള്ള ടെണ്ടർ നോട്ടീസിൽ നിന്ന് വിവരങ്ങൾ ശേഖരിക്കാവുന്നതാണ്. ടെണ്ടർ അപേക്ഷ ഡൗൺലോഡ് ചെയ്തെടുക്കാവുന്നതാണ്. നിശ്ചിത ഫീസ് ഡിമാന്റ് ഡ്രാഫ്റ്റോടുകൂടി അപേക്ഷ യോടൊപ്പം 15-11-2017, 5 മണിക്ക് മുന്പായി മുവാറ്റുപുഴ റീജിയണൽ ട്രാൻസ്പോർട്ട് ഓഫീസിൽ ലഭിക്കേണ്ടതാണ്. വൈകി ലഭിക്കുന്നവ സ്വീകരിക്കുന്നതല്ല.

അടങ്കൽ തുക— ` 4,98,000.

No. M/2484/2017/EM.

26th October 2017.

Invitation of tender for the supply and installation of ICT Equipments (Computer with monitor 12 Nos.) at Regional Transport Office, Muvattupuzha, in Motor Vehicles Department, Govt. of Kerala. Estimate Cost ₹ 4,98,000 (For Lakh nintey eight thousand only). Tender notice is published in website of the Department www.krealamvd.gov.in.

Tender should reach the undersigned on or before 5 p. m. on 15-11-2017.

Tender document can be downloaded from the website:—www.keralamvd.gov.in

In such case, the Demand Draft of tender fees should be submitted at the time of the submission of tender.

Regional Transport Office, (Sd.)
Mini Civil Station, Mudavoor P. O., Regional
Muvattupuzha. Transport Officer.

Police Department

TENDER NOTICE

No. G1(b)-44510/2017/P.

17th October 2017.

Sealed tenders are invited for 50 Nos. of Jefferson Chairs for the District Police Training Centre's at District Police Office at Palakkad.

Intending tenderers may submit their applications in sealed covers addressed to the District Police Chief, Palakkad-678 014 and obtain the requisite tender form in which the tender should be submitted. Applications for the tender forms should be accompanied by a receipt of cash remittance of ₹ 476 (Including 12% GST) remitted to The District Police Chief, Palakkad and the said amount is not refundable at any circumstances. The tender forms are not transferable. Date and time of closing of the issue of tender forms will be on 13-11-2017 at 4.30 p. m. Last date and time of receipt of tender is 14-11-2017 at 3 p. m. The tenders will be opened on 15-11-2017, 3.30 p. m. in presence of the tenderers. Cheque/draft/postal order and postage stamp will not be accepted towards the cost of tender forms and tender forms will not be send by VPP either. Duplicate tender form if required will be issued at ₹ 267 (including 12% GST) per copy.

Cost of tender form:

Original—₹ 476.

Duplicate—₹ 267.

The incompletely filled tenders or tenders received after the last date will not be considered. District Police Chief, Palakkad have the right to postpone the last date of receiving tender and to reject the tenders without assigning any reason.

Conditions

1. Every tender should remit one percentage as EMD, ie, ₹ 2,125 in favour of District Police Chief, Palakkad either DD or Cash remittance at this office.
2. The tender should enclose an agreement as prescribed in tender form in stamp paper worth ₹ 200.
3. The successful tenderer should sign an agreement worth ₹ 100 and deposit 5% value of the contract as security deposit. Further details can be had from the office of the undersigned during office hours. The District Police Chief, Palakkad have the right to reject the tender without assigning any reason.

District Police Office,
Palakkad.

PRATEESH KUMAR IPS,
District Police Chief.

Printing Department

RE-E-TENDER NOTICE

No. 33/2017-18.

6th October 2017.

Re-E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 1 No. of Fork Lift as per the Specifications of Printing Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts :

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—Re-E-tender No. 33/2017-18/
SN—₹ 10 Lakhs.

EMD—1% of PAC in online Payment ₹ 10,000.

Date of pre-bid meeting—30-10-2017.

Closing date of e-tender—8-11-2017.

Last date and time of receipt of e-tender—8-11-2017,
6 p. m.

Date and time of opening of e-tender—10-11-2017, 11 a. m.

1. Technical Bid—14-11-2017
2. Financial Bid—15-11-2017

Cost of e-tender (Online Submission)—
` 2,500.

Security Deposit—5% of total contract amount as per rules to be furnished as Bank Guarantee of a Scheduled Bank.

Period of Supply—Within 90 days of receipt of Supply Order.

The tender has two covers

- Technical Cover
- Financial Cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of the Departmental Specification, Compliance Statement in the given proforma along with diagrams of machine intended to supply.

The bidder should prepare the Specification-Compliance statement in the following proforma and upload it duly signed. The Specification-Compliance Statement should contain all the details in the Departmental Technical Specification/General Conditions and the compliance to the same to be properly marked and deviation if any shall be marked in the Compliance Statement.

Specification-Compliance Statement for e-tender

Sl. No.	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
---------	-------------------------------------------------------------------------------	---------------------------------------	-------------------------------------------------------------------

2. Scanned Copy of the agreement in the prescribed Format in Kerala Stamp Paper Worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O. E. M. Authorisation Letter and other relevant details.

Pre-bid Meeting

Bidders can clarify their doubts, if any. They can clarify their doubts by sending an email to sgp.printing@kerala.gov.in and by contacting the Superintendent of Government Presses, Thiruvananthapuram in Phone Number : 0471-2331458.

Fork Lift

SPECIFICATIONS

1. Capacity : 3000 Kg @ 500 mm Load centre
2. Engine : 4 Stroke, 4 cylinder water cooled diesel engine-BSIV Compliant
3. Transmission : Automatic Torque Converter with 2 speed indigenous Transmission
4. Steering : Hydrostatic Power Steering
5. Brakes : Foot Operator Hydraulic Service Brakes and Hand Operated Parking Brakes
6. Drive : Single drive (2 tyres in Front)
7. Tyres : Pneumatic Tyres
8. Mast : 3-Stage Clear view Mast
9. Lift Height : 4500 mm
10. Overall Height Lowered : 2150 mm
11. Free Lift : 1530 mm
12. Fork length : 1000mm
13. Travel Speed : 17km/hr
14. Gradeability : 28%
15. Paper Roll Attachment : Paper Roll Clamp with Capacity 1.6 T, span 250mm-1300mm Along with Double hose Adaption Unit
16. Accessories : Canopy on top
1000mm Fork
Head and Tail Lights,
Signal Lights
Standard Tool Kit
Rear View Mirror
Load Back Rest.

Government Central Press,
Thiruvananthapuram-1.

(Sd.)
Director of Printing.

E-TENDER NOTICE

No. 34/2017-18.

20th October 2017.

E-tender in two cover system are invited from competent manufacturers/suppliers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 2 Nos. of 4 Colour Digital Production Printer (High End) as per the Specifications of this Department. The tender is to be submitted as e-tender through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the e-tender. E-tender document and other details can be obtained from the above e-portal.

The tender has two parts:

1. Technical Bid
2. Financial Bid (BOQ)

Tender Number with PAC—E-tender No. 34/2017-18/
SN—` 78 Lakh.

EMD—1% of PAC in online Payment ` 78,000.

Date of pre-bid meeting—30-10-2017.

Closing date of e-tender —8-11-2017.

Last date and time of receipt of e-tender—8-11-2017,
6 p. m.

Date and time of opening of e-tender—10-11-2017, 11 a. m.

1. Technical Bid—14-11-2017.
2. Financial Bid—15-11-2017.

Cost of e-tender (Online Submission)—
` 18,500.

Security Deposit—5% of total contract amount
as per rules to be furnished as Bank Guarantee of a
Scheduled Bank.

Period of Supply—within 90 days of receipt of
Supply Order.

The tender has two covers:

- Technical Cover
- Financial Cover

The first cover ie, the technical cover shall be uploaded
with the following document.

1. Scanned copy of the Departmental Specification,
Compliance Statement in the given proforma
along with diagrams of machine intended to supply.

The bidder should prepare the Specification-
Compliance statement in the following proforma and upload
it duly signed. The Specification - Compliance Statement
should contain all the details in the Departmental Technical
Specification/General Conditions and the compliance to the
same to be properly marked and deviation if any shall be
marked in the compliance statement.

Specification-Compliance Statement for e-tender

<i>Sl. No.</i>	<i>Details of Departmental Technical Specifications and General condition</i>	<i>Details of the Product offered</i>	<i>Deviation from Departmental Technical Specification if any</i>
----------------	-------------------------------------------------------------------------------	---------------------------------------	-------------------------------------------------------------------

2. Scanned Copy of the agreement in the prescribed
format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work Experience Certificate, O. E. M. authorisation
letter and other relevant details.

Pre-bid Meeting

A Pre-bid meeting will be held at Government
Central Press, Thiruvananthapuram on the date and time
as mentioned above. Bidders can participate in the
Pre-bid meeting and clarify their doubts, if any.
They can clarify their doubts by sending an email
to sgp.printing@kerala.gov.in and by contacting the
Superintendent of Government Presses, Thiruvananthapuram
in Phone Number: 0471-2331458.

For Colour Digital Production Printer (High End)

SPECIFICATIONS

- | | | |
|------------------------------|---|----------------------------------------------------------------------------------------------------------------------------|
| 1. Print Type | : | Line Type Inkjet System |
| 2. Ink Type | : | Oil-based pigment Ink
(CMYK & Gray) |
| 3. Resolution | : | Standard :
Black 600 × 600 dpi CMY
& G 300 dpi × 300 dpi Fine
Mode : Black : 600 × 600
dpi CMY & 300 × 600 dpi |
| 4. Ink Quality | : | Archival quality for Black Ink |
| 5. First Print Time | : | 5 sec. or less 1 (When
copying a4 / letter long-edge
feed) |
| 6. Continuous
Print Speed | : | A4 long-edge feed:
Simplex: 160 ppm, Duplex:
80 sheets/ minute (160ppm) |
| 7. Paper Size | : | Standard Tray: Maximum:
340 mm × 550 mm
Minimum : 90 mm × 148 mm. |
| 8. Printable Area | : | Maximum: 314 mm × 548mm
(12 3/8" × 21 9/16") |

- 9. Paper Weight : Standard Tray: 46 gsm (12-lb bond) to 210 gsm (56-lb bond) (Plain paper)
- 10. Paper Feed Method / Paper Tray Capacity : Standard Tray: Height up to 110 mm (4 5/16")
- 11. Output Tray Capacity :
- 12. Supported Protocols : TCP/IP, HTTP, HTTPS (TLS), DHCP, ftp, Ipr, IPP, SNMP, Port 9100 (RAW Port), IPv4, IPv6, IP sec
- 13. Network Interface : Ethernet 1000 BASE-T, 100 BASE-TX, 10 BASE-T
- 14. Memory Capacity : 4 GB
- 15. Hard Disk Capacity : 500 GB
- 16. Operating System : Linux & Windows
- 17. Power Source : AC 100 - 240 V, 10 - 5 A, 50-60 Hz
- 18. Power Consumption : Maximum : 1,200 W
- Scanner**
- 19. Type : Flatbed with ADF-200 Sheets
- 20. Resolution : 600 dpi, 400 dpi, 300 dpi, 200 dpi
- 21. Scan Speed : 100 ppm (200ipm)
- 22. Data Saving format: Monochrome: TIFF, PDF, PDF/A, Grayscale/Full Color TIFF, JPEG, PDF, PDF/A
- 23. Copy Speed : 70 ppm
- 24. Reproduction Size : 50-200%
- 25. No. of Trays : 3
- 26. Max no. of sheets for stapling : 100 Sheets
- 27. Stapling positions : 1 Corner Stapling, 2 Centre Stapling
- 28. No. of Punches : 2 holes, 3 holes, 4 holes
- 29. Booklet : 15 Sheets, 60 Pages
- 30. UPS : 2 KVA
- Quantity Required : 2 Nos.

- 31 Multifunction finisher including booklet folding, Half fold, Stapling, Punch, Offset Stacking, Half fold with staple etc. should be provided as an additional attachment to the basic machine.
- * Machine should be bundled with security software to utilise the security features of the machine also required.
- * Machine should be capable of Printing variable data & Barcode.
- * Specify the additional consumables and spares supplied with the machine.

Government Central Press, (Sd.)
Thiruvananthapuram-1. *Director of Printing.*

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ പി3/11602/17/സി.ഇ.റ്റി. 2017 സെപ്റ്റംബർ 23.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് വകുപ്പിലേക്ക് ആവശ്യമായ DC Voltmeters, Ammeters, FPGA kits and Dspic kits with development board എന്നിവ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—04/പി3/17/ഇ.ഇ.ഇ.

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2017_DTE_153270_1.

കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 2,30,000.

നിരതദ്രവ്യം—` 2,300.

ദർഘാസുകളുടെ വില—` 590 (` 500 + 18% GST)

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—20-11-2017, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസംവരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P3/11602/17/CET. 23rd September 2017.

Tenders are invited for the supply of DC Voltmeters, Ammeters, FPGA kits and Dspic kits with development board for Power Electronics Lab of Electrical Engineering Department, College of Engineering, Thiruvananthapuram.

Tender No.—04/P3/17/EEE.

ID in www.etenders.kerala.gov.in—2017_ DTE_ 153270_1.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in).

Estimate Cost—` 2,30,000.

EMD—` 2,300.

Cost of tender form—` 590 (` 500 + 18% GST)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—15-11-2017, 3 p. m.

Date and time of opening of tender—20-11-2017, 11 a. m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(2)

നമ്പർ പി3/11615/17/സി.ഇ.റ്റി. 2017 ഒക്ടോബർ 6.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് വകുപ്പിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—05/പി3/17/ഇ.ഇ.ഇ.

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2017_DTE_156676_1.

ഇനം—Mass Spring Damper System, Application based PLC kits.

(കൂടുതൽ വിവരങ്ങൾ www.etc.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 3,40,000.

നിരതദ്രവ്യം—` 3,400.

ദർഘാസിന്റെ വില—` 826 (` 700 + 18% GST)

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—25-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-11-2017, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P3/11615/17/CET. 6th October 2017.

Tenders are invited for the supply of Equipments for System & Control Lab of Electrical Engineering Department, College of Engineering Thiruvananthapuram.

Tender Number—05/P3/17/EEE.

ID in www.etenders.kerala.gov.in—2017_DTE_ 156676_1.

Items—Mass Spring Damper System, Application based PLC kits.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in).

Estimate Cost—` 3,40,000.

EMD—` 3,400.

Cost of tender form—` 826 (` 700 + 18% GST)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—25-11-2017, 3 p. m.

Date and time of opening of tender—30-11-2017, 11 a. m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of ` 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

(3)

നമ്പർ പി1/9283/17/സി.ഇ.റ്റി. 2017 ഒക്ടോബർ 9.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ ആർക്കിടെക്ചർ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—06/പി1/17/Arch.

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2017_DTE_157200_1.

ഇനം—Sound Source, Omnidirectional loud speaker, Impact sound generator.

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 3,00,000.

നിരതദ്രവ്യം—` 3,000.

ദർഘാസിന്റെ വില—` 708 (` 600 + 18% GST)

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-11-2017, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

No. P1/9283/17/CET.

9th October 2017.

Tenders are invited for the supply of Equipments for Architecture Department, College of Engineering, Thiruvananthapuram.

Tender No.—06/P1/17/Arch (Retender).

ID in www.etenders.kerala.gov.in—2017_DTE_157200_1.

Items—Sound Source, Omnidirectional loud speaker, Impact sound generator.

(For more details visit www.cet.ac.in/www.etenders.kerala.gov.in).

Estimate Cost—` 3,00,000.

EMD—` 3,000.

Cost of tender form—` 708 (` 600 + 18% GST)

Last date and time for uploading the documents in the website www.etenders.kerala.gov.in—14-11-2017, 3 p. m.

Date and time of opening of tender—18-11-2017, 11 a. m.

The tender cost and EMD will be remitted through e-payment facility provided by the e-Procurement system. An agreement in Kerala Stamp Paper value of 200 must be executed and signed and scanned copy must be uploaded along with other tender documents.

College of Engineering, Thiruvananthapuram.

(Sd.) Principal.

ഇ-ദർഘാസ് പരസ്യം

[നമ്പർ 06/17-18/പി5/KSCSTE]

നമ്പർ പി5/11101/17/സി.ഇ.റ്റി. 2017 സെപ്റ്റംബർ 28.

തിരുവനന്തപുരം എഞ്ചിനീയറിംഗ് കോളേജിലെ സിവിൽ വിഭാഗത്തിലേക്ക് Electronics point Gauge set വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും ഇ-ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

www.etenders.kerala.gov.in-എന്ന സൈറ്റിലെ നമ്പർ—2017_DTE_155122_1.

ഇനം—Electronics point Gauge set—1 സെറ്റ്.

(കൂടുതൽ വിവരങ്ങൾ www.cet.ac.in/www.etenders.kerala.gov.in-ൽ ലഭ്യമാണ്.)

അടങ്കൽ തുക—` 6,00,000.

നിരതദ്രവ്യം—` 6,000.

ദർഘാസുകളുടെ വില—` 1,416 (` 1,200 + 216)

www.etenders.kerala.gov.in-എന്ന സൈറ്റ് മുഖേന സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന അവസാന തീയതിയും സമയവും—17-11-2017, 11 മണി.

ദർഘാസ് വിലയും നിരതദ്രവ്യവും ഓൺലൈനായി അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 200-ന്റെ വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും അപ്ലോഡ് ചെയ്യേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറ് മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്.

കോളേജ് ഓഫ് എഞ്ചിനീയറിംഗ്, തിരുവനന്തപുരം.

(ഒപ്പ്) പ്രിൻസിപ്പാൾ.

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 02/2017]

നമ്പർ പി/686/2017/ഗവ.പോളി.ആറ്റിങ്ങൽ.

2017 സെപ്റ്റംബർ 28.

ആറ്റിങ്ങൽ ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജിലെ ജനറൽ വർക്ക്ഷോപ്പിലേക്ക് വേണ്ട കൺസ്യൂമബിൾസ് വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽനിന്നും മുദ്രപച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ—` 400 + ജി.എസ്.റ്റി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 200 + ജി.എസ്.റ്റി.

തപാൽ വഴി—` 400 + ` 100 + ജി.എസ്.റ്റി.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—17-11-2017, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-11-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രപച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജ്, ആറ്റിങ്ങൽ-695 101 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 1,300 ഡിമാന്റ് ഡ്രാഫ്റ്റ് നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിന്റെ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

[Tender No.—02/2017]

No. P/686/2017/GPTC/ATL. 28th September 2017.

Sealed tenders are invited for the supply of consumables for the General Workshop of Government Polytechnic College, Attingal.

Cost of tender form :

Original—` 400 + GST.

Duplicate—` 200 + GST.

By Post—` 400 + ` 100 + GST.

Last date and time of sale of tender form—17-11-2017, 2 p. m.

Last date and time of receipt of tender—17-11-2017, 3 p. m.

Date and time of opening of tender—18-11-2017, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is acceptable only by Money Order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit ` 1,300 in the form of Demand Draft. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

Govt. Polytechnic College, Attingal.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ എ1/1140/2017. 2017 ഒക്ടോബർ 13.

ചേർത്തല ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജിലെ മൈക്രോ കൺട്രോളർ ലാബിലേക്ക് സ്പ്ലിറ്റ് എയർ കണ്ടീഷണറുകൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—എ1/2/2017-18.

അടങ്കൽ തുക—` 4,32,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,000 + ജി.എസ്.റ്റി. 5%

ഡ്യൂപ്ലിക്കേറ്റ്—` 500 + ജി.എസ്.റ്റി. 5%

ദർഘാസ് ഫോറം വിതരണം ചെയ്യുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 11.30 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 2.30 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—15-11-2017, 3 മണി.

ദർഘാസുകൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 100 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 9-11-2017, 3 മണിക്ക് മുമ്പായി മണിയോർഡറായി ലഭിക്കത്തക്കവിധം അയയ്ക്കേണ്ടതാണ്. കൂടാതെ ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. പോളിടെക്നിക്ക് കോളേജ്, ചേർത്തല, ആലപ്പുഴ ജില്ല-688 539, കേരളയുടെ ഓഫീസിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും എഴുതിയിരിക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസുകളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതും

ദർഘാസുകൾ സമർപ്പിക്കുന്ന മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവെയ്ക്കേണ്ടതുമാണ്. എഗ്രിമെന്റ്/നിരത ദ്രവ്യമില്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകളോടൊപ്പം നൽകേണ്ട സാധനങ്ങളുടെ വിശദമായ സ്പെസിഫിക്കേഷൻ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A1/1140/2017. 13th October 2017.

Sealed tenders are invited for the supply of Split Air Conditioner required for Computer and Microcontroller lab of Government Polytechnic College, Cherthala.

Tender No.—A1/2/2017-18.

Estimated Amount—` 4,32,000.

Cost of tender form :

Original—` 1,000 + GST 5%

Duplicate—` 500 + GST 5%

Last date and time of sale of tender forms—15-11-2017, 11.30 a. m.

Last date and time of receipt of tender forms—15-11-2017, 2.30 p. m.

Date and time of opening tenders—15-11-2017, 3 p. m.

The tender should be superscribed “Tender No. A1/1140/17 for the supply of Split AC to Micro Controller Lab of this institution. Late tenders will not be accepted. The tender forms can be had from the Office of the Principal, Govt. Polytechnic College Cherthala Alappuzha-688 539 Kerala on cash remittance. Those who require tender forms by registered post should send ` 100 Extra for each tender besides the cost of tender forms. Money order is accepted upto 9-11-2017 3 p. m. Cheques, postage stamp, draft will not be accepted towards the cost of tender forms. The tender forms are not transferable.

As per the tender condition tenderer should sent along with the tender an agreement executed and signed on Kerala Stamp Paper of ` 200 and EMD 1% of the cost of article tendered. The tender without agreement/EMD will be rejected. Details of specification will be issued along with the tender forms.

(2)

നമ്പർ എ1/2037/2017. 2017 ഒക്ടോബർ 9.

ചേർത്തല ഗവൺമെന്റ് പോളിടെക്നിക്ക് കോളേജിലെ ഇൻസ്ട്രുമെന്റേഷൻ ലാബിലേക്ക് കമ്പ്യൂട്ടറുകൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—എ1/3/2017-18.

അടങ്കൽ തുക—` 4,80,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 1,000 + ജി.എസ്.റ്റി. 5%

ഡ്യൂപ്ലിക്കേറ്റ്—` 500 + ജി.എസ്.റ്റി. 5%

ദർഘാസ് ഫോറം വിതരണം ചെയ്യുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 11.30 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 2.30 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസുകൾ രജിസ്റ്റേർഡ് തപാലിൽ ആവശ്യമുള്ളവർ അവയുടെ വിലയോടൊപ്പം ` 100 അധികം താഴെ ഒപ്പിട്ടിരിക്കുന്ന സമക്ഷം 7-11-2017, 3 മണിക്ക് മുമ്പായി മണിയോർഡറായി ലഭിക്കത്തക്കവിധം അയയ്ക്കേണ്ടതാണ്. കൂടാതെ ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. പോളിടെക്നിക്ക് കോളേജ്, ചേർത്തല, ആലപ്പുഴ ജില്ല-688 539, കേരളയുടെ ഓഫീസിൽ നിന്നും നേരിട്ട് വാങ്ങാവുന്നതാണ്.

ദർഘാസുകൾ സമർപ്പിക്കുന്ന കവറിന്റെ പുറത്ത് ദർഘാസ് നമ്പരും സ്വീകരിക്കുന്ന അവസാന തീയതിയും എഴുതിയിരിക്കേണ്ടതാണ്. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ, ഡ്രാഫ്റ്റുകൾ മുതലായവ ദർഘാസുകളുടെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ സമർപ്പിക്കുന്നവർ ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ എഗ്രിമെന്റ് ഒപ്പിട്ട് നൽകേണ്ടതും ദർഘാസുകൾ സമർപ്പിക്കുന്ന മൊത്തം വിലയുടെ 1% നിരതദ്രവ്യം കെട്ടിവെയ്ക്കേണ്ടതുമാണ്. എഗ്രിമെന്റ്/നിരതദ്രവ്യമില്ലാത്ത എല്ലാ ദർഘാസുകളും നിരസിക്കുന്നതാണ്. ദർഘാസുകളോടൊപ്പം നൽകേണ്ട സാധനങ്ങളുടെ വിശദമായ സ്പെസിഫിക്കേഷൻ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. A1/2037/2017. 9th October 2017.

Sealed tenders are invited for the supply of Computers to Instrumentation department of this institution.

Tender No.—A1/3/2017-18.

Estimated Amount—` 4,80,000.

Cost of tender form :

Original—` 1,000 + GST 5%.

Duplicate—` 500 + GST 5%.

Last date and time of sale of tender forms—13-11-2017, 11.30 a. m.

Last date and time of receipt of tender forms—13-11-2017, 2.30 p. m.

Date and time of opening tenders—13-11-2017, 3 p. m.

The tender should be superscribed “Tender No. A1/2037/16 for the supply of Computers to Instrumentation Department. Late tenders will not be accepted. The tender forms can be had from the Office of the Principal, Govt. Polytechnic College Cherthala, Alappuzha-688 539, Kerala on cash remittance. Those who require tender forms by registered post should sent ` 100 Extra for each tender besides the cost of tender forms Money Order is accepted up to 7-11-2017, 3 p. m. Cheques, postage stamp, draft will not be accepted towards the cost of tender forms. The tender forms are not transferable.

As per the tender condition tenderer should sent along with the tender an agreement executed and signed on Kerala Stamp Paper of ` 200 and EMD 1% of the cost of article tendered. The tender without agreement/ EMD will be rejected. Details of specification will be issued along with the tender forms.

Govt. Polytechnic College, Cherthala.

(Sd.) Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1-7106/2017.

2017 ഒക്ടോബർ 17.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രിക്കൽ വിഭാഗത്തിൽ ആർബിട്രറി ഫണ്ട്ഷൻ ജനറേറ്ററും പവർ സപ്ലൈയും നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,12,400.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.ടി. ഉൾപ്പെടെ) :

അസ്സൽ—` 472.

പകർപ്പ്—` 236.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—15-11-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—16-11-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 4-11-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യം D.D. ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരുപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-7106/2017/RIT. 17th October 2017.

Sealed tenders are invited for the supply of Arbitrary Function Generator and Power Supply for Electrical and Electronics Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 2,12,400.

Cost of tender form (Including GST):

Original—` 472.

Duplicate—` 236.

Last date and time of sale of tender form—15-11-2017, 2 p. m.

Last date and time for receipt of tender—16-11-2017, 1 p. m.

Date and time of opening of tender—16-11-2017, 2 p. m.

Those who want tender forms by Registered Post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 4-11-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheques, Postage Stamps, Drafts, Postal Orders etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

(2)

നമ്പർ ഡി1-7109/2017. 2017 ഒക്ടോബർ 17.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ മെക്കാനിക്കൽ വിഭാഗത്തിലെ വിവിധ ലാബുകളിലും വർക്ക്ഷോപ്പിലും ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപ്പര്യമുള്ള കരാറുകാരിൽനിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,75,000.

ദർഘാസ് ഫോറത്തിന്റെ വില (ജി.എസ്.ടി. ഉൾപ്പെടെ) :

അസ്സൽ—` 472.

പകർപ്പ്—` 236.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—16-11-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-11-2017, 1 മണി.

ദർഘാസ് തുറന്നു പരിശോധിക്കുന്ന തീയതിയും സമയവും—17-11-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 6-11-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെണ്ടർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണിവരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ 1% നിരതദ്രവ്യവും ഡി.ഡി.യായി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-7109/2017/RIT. 17th October 2017.

Sealed tenders are invited for the supply of Various Equipments for the use of Various Lab and Workshop of Mechanical Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 1,75,000.

Cost of tender form (Including GST):

Original—` 472.

Duplicate—` 236.

Last date and time of sale of tender form—16-11-2017, 2 p. m.

Last date and time for receipt of tender—17-11-2017, 1 p. m.

Date and time of opening of tender—17-11-2017, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by Money Order to the undersigned which should be received on or before 6-11-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by Money Order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed with Tender No. and date. Cheques, Postage Stamps, Drafts, Postal Orders etc. will not be accepted towards the cost of tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of the total cost of the articles tendered by way of DD in favour of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected and detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology, (Sd.) Kottayam. Principal.

SHORT TENDER NOTICE

No. D1/6040/17/GECTCR. 13th October 2017.

Sealed tenders are invited for the supply of LED Projectors for Electrical Engineering Department of Government Engineering College, Thrissur.

Tenders should be superscribed as Tender No. D1/127/2017-18 for the supply of Roof Top Ventilator for Electrical Engineering Department and addressed to Principal, Govt. Engg. College, Thrissur, Kerala. The last date for the receipt of tender is 16-11-2017 at 4 p. m. The tenders will be opened at 11 a. m. on 17-11-2017 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engg. College, Thrissur on cash remittance of ` 840 + postal charge, tender forms are not transferable. The sale of tender forms will be closed on 16-11-2017 at 12 noon. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, the price fixed for a form.

Cost of tender forms should be remittance Cash or Money Order ` 840 + Postage Charge. Cheques, Postage Stamp etc. will not be accepted towards cost of the forms nor will the forms be sent by VPP.

Tender should be accompanied by EMD 1% (EMD Amount minimum ` 1,500) of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office.

Government Engineering College, (Sd.) Thrissur. Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി4/4760/17/GCEK. 2017 ഒക്ടോബർ 10.

കണ്ണൂർ ഗവ. എഞ്ചിനീയറിംഗ് കോളേജിലെ ലേഡീസ് ഹോസ്റ്റലുകളിലേക്ക് ആവശ്യമായ സാനിറ്ററി നാപ്കിൻ ഇൻസിനറേറ്റർ (10 എണ്ണം) വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഏകദേശ അടങ്കൽ തുക— ` 1,90,000.

ദർഘാസുകളുടെ വില :

ഒറിജിനൽ— ` 472.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 236.

തപാൽ വഴി— ` 472 + ` 27.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—13-11-2017, 12 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവെച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും (ചുരുങ്ങിയത് ` 1,500) ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D4/4760/17/GCEK. 10th October 2017.

Sealed tenders are invited for the supply of Sanitary Napkin Incinerator (10 Nos.) for Ladies Hostels of this Institution as per the specification attached.

Approximate Cost— ` 1,90,000.

Cost of tender form :

Original— ` 472 (price + 18% GST).

Duplicate— ` 236.

By Post (Original)— ` 472 + ` 27.

Last date and time of sale of tender forms—13-11-2017, 12 Noon.

Last date and time of receipt of tender forms—13-11-2017, 3 p. m.

Date and time of opening tenders—14-11-2017, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders to be submitted. Application for the tender form should be accompanied by a remittance of above price fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% (minimum ` 1,500) of the total cost of articles tendered. Tenderes without agreement, tender form and Earnest Money Deposit will be rejected.

Specification

Electrically operated with auto power off and auto thermal cut off, consuming less than 0.75 KW with over heat protection. Able to burn (complete burning is mandatory) up to 50 napkins/day with less than 1 g.m. ash per Napkin. Insulation for thermal protection for safety of user. Compact in size is preferred. Equipment should be wall mountable. Necessary electrical fittings are to be supplied and incinerator should be installed and demonstrated by the supplier. College site can be visited before submitting the offers. Items with ISO certification or other international or national certification is required. Equipments with High Electrical star rating will be preferred.

Govt. Engineering College,
Kannur.

DR. SREEKUMAR, C.,
Principal.

Water Transport Department

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി5-5505/2017. 2017 ഒക്ടോബർ 10.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനം സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—64/സി5/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—കട്ട്ലസ് ബുഷ്.

അടങ്കൽ തുക—` 1,78,500.

നിരതദ്രവ്യം—` 1,785.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 420.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-11-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-11-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി ദിവസങ്ങളിൽ വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. ടെലിഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്
ഡയറക്ടറേറ്റ്, ആലപ്പുഴ.

(ഒപ്പ്)
ഡയറക്ടർ.